

# ORISSA HIGH COURT

FILING REPORT AS ON :12/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010425/2023	RAJENDRA MATAM VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /417 /2023 () //
2	BLAPL/0010426/2023	GOINDA MUNDA VS STATE OF ODISHA	ANIRUDHA DAS VS	GURUNDIA /38 /2022 () //
3	BLAPL/0010427/2023	S. SAI KUMAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /184 /2023 () //
4	BLAPL/0010428/2023	NIMAE BISWAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /97 /2019 () //
5	BLAPL/0010429/2023	ARJUNA DANAYAK VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /4 /2023 () //
6	BLAPL/0010430/2023	BHABANI RAY VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
7	BLAPL/0010431/2023	RAM SAGAR SINGH VS UNION OF INDIA (NCB)	AMITAV TRIPATHY VS	NCB BHUBANESWAR /7 /2021 () //
8	BLAPL/0010432/2023	DRONA PAHARIA VS STATE OF ODISHA	KABERI MOHANTY VS	BODEN /172 /2017 () //
9	BLAPL/0010433/2023	DEEPAK PRADHAN VS STATE OF ODISHA	PATITAPABAN NATH VS	TELKOI /104 /2023 () //
10	BLAPL/0010434/2023	SURAJ @ SAROJ KUMAR TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /271 /2023 () //
11	BLAPL/0010435/2023	PRADIP BAG VS STATE OF ODISHA	PRASANNA KUMAR NEGI VS	TARBHA /257 /2022 () //

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12	BLAPL/0010436/2023	DEEP ROY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CHAULIAGANJA /25 /2020 () //
13	BLAPL/0010437/2023	ARU BHOI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /203 /2023 () //
14	BLAPL/0010438/2023	TARUNISEN @ MITHUN SAHU VS STATE OF ODISHA	G.C.ROUT VS	LAXMIPUR /78 /2023 () //
15	BLAPL/0010439/2023	MD. MUNTAJU KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /373 /2023 () //
16	BLAPL/0010440/2023	SANTOSH @ SANTOSH KUMAR SATPATHY @ SANTOSH SAHOO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BELPAHAR /113 /2023 () //
17	BLAPL/0010441/2023	MANOJ SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	/ /0 () //
18	BLAPL/0010442/2023	ASWINI KUMAR MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JUNAGARH /325 /2022 () //
19	BLAPL/0010443/2023	SILAS MUNDA VS STATE OF ODISHA	ANIRUDHA DAS VS	GURUNDIA /38 /2022 () //
20	BLAPL/0010444/2023	SANDIP SHARMA VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	PAHALA /262 /2023 () //
21	BLAPL/0010445/2023	PAPI @ PRADEEP LAKRA @ PARADISH LAKRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BRAHMANITARANG /62 /2022 () //
22	BLAPL/0010446/2023	DILU DALEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHARMASALA /404 /2023 () //
23	BLAPL/0010447/2023	SUKADEV DEHURY	BIBEKANANDA MAHAPATRA	KALIAPANI /76 /2023

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		VS	VS	()
24	BLAPL/0010448/2023	STATE OF ODISHA SURATH MANIA @ KALIA	BISHNU PRASAD PRADHAN	// BEGUNIA P.S. /84 /2023
		VS	VS	()
25	BLAPL/0010449/2023	STATE OF ODISHA CHHAIL BIHAREE CHANDRA	SATYABRATA PANDA	// / /0
		VS	VS	()
26	BLAPL/0010450/2023	STATE OF ODISHA TUKU @ ISWAR CHANDRA MOHANTA	ANUPAM DASH	// JASHIPUR /142 /2023
		VS	VS	()
27	BLAPL/0010451/2023	STATE OF ODISHA NILU @ DINABANDHU SAHOO	AMITAV TRIPATHY	// NAYAGARH SADAR /34 /2021
		VS	VS	()
28	BLAPL/0010452/2023	STATE OF ODISHA MUNIYAPPAN @ BALAJI	ANJAN KUMAR BISWAL	// BARIPADA TOWN /299 /2023
		VS	VS	()
29	BLAPL/0010453/2023	STATE OF ODISHA BUDHADEBA PAL	ANUPAM DASH	// / /0
		VS	VS	()
30	BLAPL/0010454/2023	STATE OF ODISHA LULU @ BALARAM BEHERA	HIMANSHU SEKHAR MISHRA	// NAYAPALLI P.S. /124 /2023
		VS	VS	()
31	BLAPL/0010455/2023	STATE OF ODISHA ASHOK KANHAR	SANJIB KUMAR BHANJADEO	// GOCHHAPADA /27 /2023
		VS	VS	()
32	BLAPL/0010456/2023	STATE OF ODISHA AJIT SARKAR	SANJIB KUMAR BHANJADEO	// ORKEL /91 /2020
		VS	VS	()
33	BLAPL/0010457/2023	STATE OF ODISHA PINTU BEHERA	SANJIB KUMAR BHANJADEO	// / /0
		VS	VS	()
34	BLAPL/0010458/2023	STATE OF ODISHA JAKTA BAGH	ABHILASH MISHRA	// TARBHA /73 /2013
		VS	VS	()

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35	BLAPL/0010459/2023	STATE OF ODISHA UANSU HARPAL VS	JAYADEBA BEHERA VS	// TITILAGARH /180 /2023 ()
36	BLAPL/0010460/2023	STATE OF ODISHA MUKESH JHANKAR VS	ABHILASH MISHRA VS	// RAMPUR (SONEPUR) /38 /2014 ()
37	BLAPL/0010461/2023	STATE OF ODISHA SANKAR SAHU VS	TANMAYA KUMAR MOHANTY VS	// DHARAKOT PS /6 /2023 ()
38	BLAPL/0010462/2023	STATE OF ODISHA S.GOBIND VS	TANMAYA KUMAR MOHANTY VS	// SAHID NAGAR P.S. /208 /2019 ()
39	BLAPL/0010463/2023	STATE OF ODISHA PAPUN NAYAK VS	TANMAYA KUMAR MOHANTY VS	// DHARAKOT PS /6 /2023 ()
40	BLAPL/0010464/2023	STATE OF ODISHA MANIA DAS @ MANAS DAS VS	BHABANI SANKAR MISHRA VS	// PIRAHAT P.S /196 /2022 ()
41	BLAPL/0010465/2023	STATE OF ODISHA DILESWAR CHHURA VS	RUDRA NARAYAN PARIJA VS	// LAIKERA /2 /2020 ()
42	BLAPL/0010466/2023	STATE OF ODISHA AKASH SWAIN VS	ASHOK KUMAR PRADHAN VS	// BELLAGUNTHA /290 /2023 ()
43	BLAPL/0010467/2023	STATE OF ODISHA NIRANJAN DAS VS	PUSPAMITRA MOHAPATRA VS	// GOP /323 /2023 ()
44	BLAPL/0010468/2023	STATE OF ODISHA SAKIR ALAM @ SOHEL VS	RAMANI KANTA PATTANAIK VS	// PLANTSITE /307 /2022 ()
45	BLAPL/0010469/2023	STATE OF ODISHA BIKRAM SAHU @ KALIA KHANDI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// KHALLIKOTE /531 /2023 () //

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46	BLAPL/0010470/2023	RAJOT PATRA @ RAJAT KUMAR PATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MALKANGIRI /714 /2022 () //
47	BLAPL/0010471/2023	RAJOT PATRA @ RAJAT KUMAR PATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MALKANGIRI /399 /2023 () //
48	BLAPL/0010472/2023	SAPANI @ SWAPNESWAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /166 /2021 () //
49	BLAPL/0010473/2023	SASMITA TADA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /132 /2022 () //
50	BLAPL/0010474/2023	RUDRASHIS MALLA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JAGATPUR /374 /2023 () //
51	BLAPL/0010475/2023	KESHABA @ KESHAB CHANDRA MOHAPATRA VS STATE OF ODISHA	RITA SINGH VS	KISSANNAGAR PS /61 /2022 () //
52	BLAPL/0010476/2023	GOPAL @ TUNA TADA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /132 /2022 () //
53	BLAPL/0010477/2023	RAHUL NAGAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	S.P.(CID-CRL),CUTTACK /8 /2022 () //
54	BLAPL/0010478/2023	AMARESH DASH VS STATE OF ODISHA	AJAY KUMAR NANDY VS	/ /0 () //
55	BLAPL/0010479/2023	SIBA PALLEI VS STATE OF ODISHA	KHIROD KUMAR PAHIL VS	MANGALPUR /84 /2004 () //
56	BLAPL/0010480/2023	AJAY SAH VS STATE OF ODISHA	BISWARANJAN DALAI VS	PLANTSITE /380 /2022 () //
57	BLAPL/0010481/2023	RAJ BAHADUR	RAJIB LOCHAN PATTNAIK	PADMAPUR /45 /2023

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		VS	VS	()
58	BLAPL/0010482/2023	STATE OF ODISHA SAWAN DAS @ SAMAN	BISWARANJAN DALAI	// UDITNAGAR /261 /2020
		VS	VS	()
59	BLAPL/0010483/2023	STATE OF ODISHA UTTAM PRADHAN	NIRANJAN PANDA	// / /0
		VS	VS	()
60	BLAPL/0010484/2023	STATE OF ODISHA ASHRUMOCHAN ROUT @ LITUN	AVIRAM PATRA	// SPECIAL CRIME UNIT /5 /2023
		VS	VS	()
61	BLAPL/0010485/2023	STATE OF ODISHA ARJUN KUMAR PRADHAN	ASIT KUMAR JENA	// NAKTIDEUL /41 /2021
		VS	VS	()
62	BLAPL/0010486/2023	STATE OF ODISHA TANKADHARA PATRA	SUSHANTA KUMAR JOSHI	// / /0
		VS	VS	()
63	BLAPL/0010487/2023	STATE OF ODISHA UPASI ORAM	GIRISH CHANDRA MOHAPATRA	// JHIRPANI P.S. /101 /2022
		VS	VS	()
64	BLAPL/0010488/2023	STATE OF ODISHA DEEPAK NAG	SUSHANTA KUMAR JOSHI	// BHAWANIPATNA TOWN /181 /2023
		VS	VS	()
65	BLAPL/0010489/2023	STATE OF ODISHA SHANKAR BAISHNAB	JUGALA KISHORE PANDA	// KALIMELA /198 /2023
		VS	VS	()
66	BLAPL/0010490/2023	STATE OF ODISHA HARI NAYAK	ARIJEET MISHRA	// JEYPORE TOWN /235 /2023
		VS	VS	()
67	BLAPL/0010491/2023	STATE OF ODISHA GUNABANTA MURIA	ASIT KUMAR JENA	// MATHILI /33 /2022
		VS	VS	()
68	BLAPL/0010492/2023	STATE OF ODISHA JOSHPH PRADHAN	JUGALA KISHORE PANDA	// / /0
		VS	VS	()

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69	BLAPL/0010493/2023	STATE OF ODISHA PRASAD KHILA VS	ASIT KUMAR JENA VS	// CHITRAKONDA /19 /2023 ()
70	BLAPL/0010494/2023	STATE OF ODISHA MADAN MAJHI VS	ASIT KUMAR JENA VS	// MATHILI /33 /2022 ()
71	BLAPL/0010495/2023	STATE OF ODISHA PRAHALADA @ SANTOSH MAHARANA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /172 /2022 ()
72	BLAPL/0010496/2023	STATE OF ODISHA SUNAKARA @ ANTARYAMI SWAIN VS	DAYANANDA MOHAPATRA VS	// PATKURA /62 /2014 ()
73	BLAPL/0010497/2023	STATE OF ODISHA BIJENDRA RABINDRA THAKUR @ PRINCE VS	BIPLAB KUMAR DASH VS	// BADAGODA P.S. /388 /2023 ()
74	BLAPL/0010498/2023	STATE OF ODISHA SADA @ SADASIBA @ SADASIV PRADHAN VS	PRAVASH CHANDRA JENA VS	// SAHADEV KHUNTA /303 /2023 ()
75	BLAPL/0010499/2023	STATE OF ODISHA KARUA DOM VS	SUDHANSU SEKHAR DASH VS	// / /0 ()
76	BLAPL/0010500/2023	STATE OF ODISHA MANOJ MOHAPATRA @ MANOJ KUMAR MOHAPATRA VS	ABHINAV CHANDRA MOHANTY VS	// AIR FIELD P.S. /176 /2016 ()
77	BLAPL/0010501/2023	STATE OF ODISHA PRASANTA @ PRASHANT MAJHI @ GAUN VS	PARTHA SARATHI NAYAK VS	// BAGDIA /82 /2023 ()
78	BLAPL/0010502/2023	STATE OF ODISHA TAPAN KUMAR NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// SORO /343 /2023 ()
79	BLAPL/0010503/2023	STATE OF ODISHA KRUSHNA NAYAK @ KRISHNA VS	ARIJEET MISHRA VS	// KUNDRA /63 /2023 ()
		STATE OF ODISHA		//

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80	BLAPL/0010504/2023	SAKTI RANJAN JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /249 /2023 () //
81	BLAPL/0010505/2023	PINKU @ NALINIKANTA SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	HARICHANDANPUR /107 /2023 () //
82	CMAPL/0000671/2023	GURU CH.SAMAL VS STATE OF ODISHA	ADV. VS	// () //
83	CMAPL/0000672/2023	SASMITA MISHRA VS STATE OF ODISHA	ANSHURAM MISHRA VS	// () //
84	CMAPL/0000673/2023	JYOTI PRAKASH DAS VS PRAVAT NALINI PARIDA	ADV. VS	// () //
85	CMP/0001072/2023	BRAJA KISHORE SAHOO VS PRAFULLA KUMAR PANDA	SURESH CH. MOHANTY VS	// () //
86	CMP/0001073/2023	SATYABADI PATI VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
87	CMP/0001074/2023	HRUSIKESH DAS VS SABITRI DAS	ABINASH ROUTRAY VS	// () //
88	CMP/0001075/2023	SK.JAMU VS ANUWAR KALIM BIBI	SUKANTA KUMAR NAYAK VS	// () //
89	CMP/0001076/2023	SASMITA DASH VS ANANYA SRUSTI SATPATHY	RAJJEET ROY VS	// () //
90	CMP/0001077/2023	YOGESH KUMAR AGRAWAL VS RAJABALA AGRAWAL	KALINGA KESHARI MOHAPATRA VS	// () //
91	CONTC/0006821/2023	SUMATI JENA	ADV	//



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		VS	VS	0
92	CONTC/0006822/2023	SHANKAR PATTANAİK, BLOCK DEVELOPMENT OFFICER, JALESWARPUR, BALASORE	ADV.	//
		NIDHIRAM MARANDI	ADV.	//
		VS	VS	0
93	CONTC/0006823/2023	SHINDHE DATTATRAYA BHAUSAHEB, IAS		//
		JAYARAM JENA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
94	CONTC/0006824/2023	POONAM MOHAPATRA, OAS		//
		SANAT KUMAR SETHI	ADV	//
		VS	VS	0
		VISHAL DEV, I.A.S.		//
95	CONTC/0006825/2023	JYOTI PRAKASH SAHOO	ADV.	//
		VS	VS	0
		VISHAL DEV, I.A.S.		//
96	CONTC/0006826/2023	MALYA BANTA JENA	ADV	//
		VS	VS	0
		VISHAL DEV, I.A.S		//
97	CONTC/0006827/2023	ATANU KUMAR MOHANTY	ADV	//
		VS	VS	0
		VISHAL DEV, I.A.S		//
98	CONTC/0006828/2023	ABHIJIT PATTANAİK	ADV	//
		VS	VS	0
		VISHAL DEV, I.A.S		//
99	CONTC/0006829/2023	ASHOK KUMAR SENAPATI	ADV	//
		VS	VS	0
		VISHAL DEV, I.A.S		//
100	CONTC/0006830/2023	RAMAMANI MISHRA	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
101	CONTC/0006831/2023	MAHESWAR MOHANTY	ADV	//
		VS	VS	0
		ANIL KUMAR SAMAL, COLLECTOR AND D.M		//
102	CONTC/0006832/2023	RABINDRA GHADEI	ADV	//
		VS	VS	0

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103	CONTC/0006833/2023	UMAKANTA BISWAL, O.A.S. DOLAGOVINDA BEHERA VS	ADV VS	// // 0
104	CONTC/0006834/2023	ANU GARG, I.A.S BAMDEV SAHOO VS	PRABIR KUMAR RAY VS	// // 0
105	CONTC/0006835/2023	USHA PADHEE, PRINCIPAL SECY., COMMERCE AND TRANSPORT DEPT. RABI NARAYAN DASH VS	ADV. VS	// // 0
106	CONTC/0006836/2023	ARABINDA AGRAWALLA, I.A.S. NALINIKANTA MOHAPATRA VS	ADV. VS	// // 0
107	CONTC/0006837/2023	ARABINDA AGRAWALLA, I.A.S. RAGHUNATH MISHRA VS	ADV. VS	// // 0
108	CONTC/0006838/2023	ARABINDA AGRAWALLA, I.A.S. ASHISH KUMAR PANIGRAHI VS	ADV VS	// // 0
109	CONTC/0006839/2023	SUNIL BANSAL, IPS PURNIMA MOHAPATRA VS	ADV. VS	// // 0
110	CONTC/0006840/2023	ARABINDA AGRAWALLA, I.A.S. SANTOSH KUMAR SUNA VS	SUDEEP KUMAR SARANGI VS	// // 0
111	CONTC/0006841/2023	P. ANVESHA REDDY, I.A.S. BIRABHADRA MISHRA VS	ADV. VS	// // 0
112	CONTC/0006842/2023	ARABINDA AGRAWALLA, I.A.S. RAMA CHANDRA SAHOO VS	ADV. VS	// // 0
113	CONTC/0006843/2023	ARABINDA AGRAWALLA, I.A.S. SUNAYANA PANDA VS SATYABRATA SAHU , I.A.S	ADV VS VS	// // 0 //

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114	CONTC/0006844/2023	BHAGABAN BEHERA VS	SUJATA JENA VS	// 0
115	CONTC/0006845/2023	SRIMAN MISHRA, SECY., MANAGEMENT COMMITTEE, CFH SCHEME, PARADIP PORT, PPARADIP BIJAY KUMAR MOHAPATRA VS	ADV. VS	// 0
116	CONTC/0006846/2023	SUSANTA KUMAR DASH, IAS SUDHIR KUMAR SAHOO VS	ADV VS	// 0
117	CONTC/0006847/2023	ASHISH ISWAR PATIL, COLLECTOR, PHULBANI, KANDHAMALA ANTARYAMI DAS VS	ADV VS	// 0
118	CONTC/0006848/2023	VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT., BBSR SHYAM SUNDAR SINGH VS	ADV VS	// 0
119	CONTC/0006849/2023	SATYABRATA SAHU, I.A.S. KAMALA LOCHAN DORA VS	ADV. VS	// 0
120	CONTC/0006850/2023	AMITA PATTNAIK, DISTRICT EDUCATION OFFICER, GANJAM DILLIP KUMAR SWAIN VS	NRUSINGH CHARAN ROUT VS	// 0
121	CONTC/0006851/2023	DIBYA JYOTI PARIDA, I.A.S GOVIND CHANDRA TRIPATHY VS	ADV VS	// 0
122	CONTC/0006852/2023	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA BIDYADHAR PRADHAN VS	ADV VS	// 0
123	CONTC/0006853/2023	ASWATHY S, I.A.S HAREKRUSHNA PATRA VS	ADV. VS	// 0
124	CONTC/0006854/2023	ASWASTA.S., I.A.S. RANJIT KUMAR DAS VS	ADV VS	// 0
125	CONTC/0006855/2023	SATYABRATA SAHOO, PRINCIPAL SECY., FOREST ENV. AND CLIMATE CHANGE DEPT., BBSR PRATAP CHANDRA MAHANTY	ADV	//

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		VS	VS	0
		ASWASTA.S., I.A.S.		//
126	CONTC/0006856/2023	HAREKRUSHNA SAHU	ADV	//
		VS	VS	0
		ASWASTA.S., I.A.S.		//
127	CONTC/0006857/2023	PURNA CHANDRA SAHU	A. SANGANERIA	//
		VS	VS	0
		BALAYA DEHURY, EXECUTIVE OFFICER, TALCHER MUNICIPALITY		//
128	CONTC/0006858/2023	DEEPAK JOSHI	ADV	//
		VS	VS	0
		COLLECTOR CUM DIST. MAGISTRATE, NUAPADA		//
129	CONTC/0006859/2023	RENUBALA SAHOO	ADV	//
		VS	VS	0
		PREM KUMAR CHOUDHURY, DIRECTOR, AGRICULTURE AND FOOD PRODUCTION, BBSR		//
130	CONTC/0006860/2023	SUSHRIMA KHUNTIA	ADV	//
		VS	VS	0
		SIBASISH MAHARANA		//
131	CONTC/0006861/2023	SUSHIL KUMAR ARORA	ADV	//
		VS	VS	0
		COLLECTOR CUM DIST . MAGISTRATE, NUAPADA		//
132	CONTC/0006862/2023	RAMESH CHANDRA NAYAK	ADV	//
		VS	VS	0
		DEBIDUTTA RR PATTNAIK, CHIEF ENGINEER AND DIRECTOR, WALMI ORISSA		//
133	CONTC/0006863/2023	RAMESH CHANDRA NAYAK	ADV	//
		VS	VS	0
		DEBIDUTTA RR PATTNAIK, CHIEF ENGINEER AND DIRECTOR, WALMI, ORISSA		//
134	CONTC/0006864/2023	RANJIT KUMAR PATRO	ADV.	//
		VS	VS	0
		G. MATHIVATHANAN, IAS		//
135	CONTC/0006865/2023	SRICHANDAN PRADHAN	ADV	//
		VS	VS	0
		PROF. DR. GAYATRI BISWAL, PRINCIPAL SHAILABALA WOMEN'S COLLEGE,CUTTACK		//
136	CONTC/0006866/2023	KEDARNATH MAHAPATRA	ADV	//
		VS	VS	0

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0006867/2023	ROOPA RUSAN SAHOO, SECY., ST AND SC DEVLOPMENT DEPT. RABINDRANATH SATAPATHY VS NARAHARI SETHI	DEBENDRANATH MISRA VS	// // 0 //
138	CONTC/0006868/2023	RANJIT KUMAR PATRO VS G. MATHIVATHANAN, IAS	ADV. VS	// 0 //
139	CONTC/0006869/2023	SUNALINI DAS VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// 0 //
140	CONTC/0006870/2023	SRIKANTA PANDA VS PRAFULLA CHANDRA PRADHAN, COMNR. CUM SECY., HOME DEPT.	ADV. VS	// 0 //
141	CONTC/0006871/2023	UMAKANTA JENA VS BINITA BIJAYINI, B.D.O, HATADIHI	PRASANTA KUMAR SATAPATHY VS	// 0 //
142	CONTC/0006872/2023	BIKASH CHANDRA DAS VS NIRANJAN PARIDA, DISTRICT SUB REGISTRAR, BALASORE	GAUTAM SIDDIQUE VS	// 0 //
143	CONTC/0006873/2023	LAXMIDHAR MAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
144	CONTC/0006874/2023	SHASHIDHAR SARPATIA VS ANU GARG, I.A.S.	ADV VS	// 0 //
145	CONTC/0006875/2023	KISHORE CHANDRA BAIDYA VS ANU GARG, I.A.S.	ADV VS	// 0 //
146	CONTC/0006876/2023	BALABHADRA PODH VS ANU GARG, I.A.S.	ADV VS	// 0 //
147	CONTC/0006877/2023	PURNA CHANDRA KALO VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT.//	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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148	CONTC/0006878/2023	DINABANDHU BACHHA VS ANU GARG, I.A.S.	ADV VS	// () //
149	CONTC/0006879/2023	BINOD BIHARI MOHARANA VS VIJAY AMRUTA KULANGE COMNR., B.M.C., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// () //
150	CONTC/0006880/2023	ABHIRAM PATTNAIK VS MANORANJAN MISHRA, ENGINEER IN CHEIF (CIVIL ) ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //
151	CONTC/0006881/2023	SUSHAMA SAHOO VS SALINI PANDIT, I.A.S	ADV VS	// () //
152	CONTC/0006882/2023	SARAT CHANDRA MUND VS ASWATHI S, I.A.S	ADV VS	// () //
153	CONTC/0006883/2023	BAHADUR PATASAHANI VS G. MATHI VATHANAN, I.A.S	ADV VS	// () //
154	CONTR/0000046/2023	REGISTRAR (JUDICIAL), ORISSA HIGHCOURT, CUTTACK. VS BIPLAB P.B. BAHALI	ADV VS	/ /0 () //
155	CRLA/0001020/2023	NARASINGH PATI @ MALU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHAWANIPATNA TOWN /206 /2023 () //
156	CRLA/0001021/2023	PABITRA BURMA VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	ATHGARH /10 /2021 () //
157	CRLA/0001022/2023	SUMANTA KUMAR BARIK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /353 /2022 () //
158	CRLA/0001023/2023	PRATIBHA BEHERA VS STATE OF ODISHA	LAXMI SHARMA VS	BARGARH /63 /2014 () //
159	CRLA/0001024/2023	LABA SINGH	SWARUP KUMAR PATNAIK	BAISINGA /291 /2020

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLMA/0000367/2023	SATYABADI SAHU	TIRTH KUMAR SAHU	BADAGADA /191 /2023
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMA/0000368/2023	SATYABADI SAHU	TIRTH KUMAR SAHU	BADAGADA /191 /2023
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMA/0000369/2023	AJAYA SAHOO	ADV.	KAMAKHYANAGAR /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMA/0000370/2023	SURENDRA SAHOO	ADV.	KAMAKHYANAGAR /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMA/0000371/2023	TAPAN KARKARIA	ADV.	CHANDILI /123 /2021
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMA/0000372/2023	KRISHNA BHUYAN	RAMANI KANTA PATTANAİK	BETNOTI /151 /2013
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMA/0000373/2023	RAMESH KUMAR DHALSAMANTA	NIKUNJA KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMA/0000374/2023	SANTOSH RAJU	SOUMYAKANTA TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMA/0000375/2023	SUMIT SINGH	ANIRUDHA DAS	BOLANGIR TOWN /230 /2018
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0004209/2023	BIKASH KUMAR NAIK	SARADA PRASAD DASH	KARANJIA /138 /2011
		VS	VS	()
		STATE OF ORISSA		//
170	CRLMC/0004210/2023	MANTU MUKHI	ASHMITA KUMARI NAYAK	PHIRINGIA /62 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004211/2023	STATE OF ODISHA SHRAVAN KUMAR AGARWAL @ SARBVAN KUMAR PRASAD VS VS	PRASAD KUMAR MISHRA VS	// / /0 ()
172	CRLMC/0004212/2023	STATE OF ODISHA TARINI CHOUDHARY VS	NARESH CHANDRA JENA VS	// GHANTAPADA /16 /2023 ()
173	CRLMC/0004213/2023	STATE OF ODISHA MONI @ NILAMANI MALLIK @ NILAMANI MALIK VS	AMULYA RATNA PANDA VS	// BINJHARPUR /127 /2022 ()
174	CRLMC/0004214/2023	STATE OF ODISHA SANTANU MAHAPATRA VS	PRONOY MOHANTY VS	// / /0 ()
175	CRLMC/0004215/2023	STATE OF ODISHA ALATI DEVI VS	SIDHESWAR MOHANTY VS	// JHARSUGUDA /298 /2019 ()
176	CRLMC/0004216/2023	STATE OF ORISSA RAHUL BHOI VS	SAPAN KUMAR LENKA VS	// GOBINDAPUR /110 /2023 ()
177	CRLMC/0004217/2023	STATE OF ODISHA SRINIVASH SAHOO VS	SUDEEP KUMAR SARANGI VS	// / /0 ()
178	CRLMC/0004218/2023	STATE OF ODISHA MANMOHAN DASH BAPI @ DEBASISH SWAIN VS	ROJALINI PANDA VS	// / /0 ()
179	CRLMC/0004219/2023	STATE OF ODISHA PUJA SETHI VS	BIJAYA KUMAR SAHOO VS	// ODAGAON /93 /2019 ()
180	CRLMC/0004220/2023	STATE OF ODISHA SABYASACHI SHASTRI VS	SANKET KANUNGO VS	// MARKAT NAGAR /58 /2021 ()
181	CRLMC/0004221/2023	STATE OF ODISHA BISWANATH PARIDA VS STATE OF ODISHA	SATYABRATA DASH VS	// BALASORE SADAR /175 /2006 () //



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182	CRLMC/0004222/2023	KAMINI PRAVA SAMAL @ TIKILI VS STATE OF ODISHA	SANGITA MOHANTY VS	SALIPUR /356 /2022 () //
183	CRLMC/0004223/2023	SANJIB PATRY VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	BHUBANESWAR VIGILANCE /14 /2021 () //
184	CRLMC/0004224/2023	SATYA MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /82 /2021 () //
185	CRLMC/0004225/2023	AMIT NAG@AMIT KU. NAG VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-7 /19 /2012 () //
186	CRLMC/0004226/2023	BIBHUTI PARIDA @ BIBHU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BIDANASI /40 /2002 () //
187	CRLMC/0004227/2023	JHONSON SHAKTISWAR BARDHAN VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	BHUBAN /54 /2023 () //
188	CRLMC/0004228/2023	NALINI KUMAR BHUYAN VS CHIRANJAY DAS	PRAVASH CH JENA VS	/ /0 () //
189	CRLMC/0004229/2023	NANDA @ MANAS KUMAR BEHERA @ MANAS BEHERA VS STATE OF ODISHA	BIJAJ PRADHAN VS	TANGI (KHURDA) /381 /2023 () //
190	CRLMC/0004230/2023	BISWANATH BADAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-19 /122 /2008 () //
191	CRLMC/0004231/2023	SK. SAHID VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHILA PS SAMBALPUR /31 /2019 () //
192	CRLMC/0004232/2023	BIJAY PRADHAN @ BIJU PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /163 /1999 () //
193	CRLMC/0004233/2023	NALINI RANJAN JENA	PRAFULLA KUMAR KAR	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0004234/2023	SUNIL DEHURY	ANIRUDHA DAS	ANGUL TOWN /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0001817/2023	SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0001818/2023	SUBASH MOHAPATRA	SATYAJIT MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0001819/2023	GTL INFRASTRUCTURE LTD., BBSR	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0001820/2023	GTL INFRASTRUCTURE LTD., BBSR	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001821/2023	MUKESH AGARWAL	SATYAJIT MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0001822/2023	PRAMOD KUMAR SENAPATI		/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001823/2023	RASHMI RANJAN BEHERA	SARATHI JYOTI MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0001824/2023	SUSHAMA MALIK	RUPESH KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0001825/2023	PRAVAKAR KARAN	DHANOJ KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0001826/2023	SUDESH KUMAR SEN	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0001827/2023	STATE OF ODISHA MADAN MOHAN SAHOO VS	ACHYUTANANDA PATTANAİK VS	// / /0 ()
206	CRLREV/0000479/2023	STATE OF ODISHA VARUN KUMAR VS	RAJENDRA NARAYAN ROUT VS	// BALIAPANDA /72 /2019 ()
207	CRLREV/0000480/2023	STATE OF ODISHA SHAIKH @ SK.ZABAR VS	BHARAT JALLI VS	// KHURDA MODEL /495 /2022 ()
208	CRLREV/0000481/2023	STATE OF ODISHA BANDANA CHHURA VS	RAJESH KUMAR MAHAPATRA VS	// TITILAGARH /355 /2018 ()
209	CRLREV/0000482/2023	KAILASH CHANDRA CHHURA E. SANKAR RAO VS	BISHNU PRASAD PRADHAN VS	// VIGILANCE PS (BERHAMPUR) /45 /2016 ()
210	CRLREV/0000483/2023	STATE OF ODISHA(VIG.) PRAMOD KUMAR DORA VS	SAPAN KUMAR LENKA VS	// KHANDAGIRI P.S. /398 /2016 ()
211	CRLREV/0000484/2023	STATE OF ODISHA NIRANJAN JENA VS	SATYA RANJAN MULIA VS	// JAJPUR SADAR /199 /2023 ()
212	CRLREV/0000485/2023	STATE OF ODISHA GANGADHAR SAHOO VS	SAMARENDRA BAHADUR VS	// / /0 ()
213	CRLREV/0000486/2023	DHUSHASAN MALICK CHINKU @ NILANCHAL PRADHAN VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /28 /2021 ()
214	CRP/0000034/2023	STATE OF ODISHA NARENDRA MAGAR VS	PRADIP KUMAR MOHAPATRA VS	// // ()
215	MACA/0000866/2023	GAJENDRA BESAN @ GANDA RASHAN KHAN VS	PRADEEP KUMAR MISHRA VS	// // ()
		KAMALA KANTA SETHI		//

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216	MACA/0000867/2023	SITA SETHI VS PRAMOD CHANDRA BARCHAN	DEBASISH PATNAIK VS	// 0 //
217	MACA/0000868/2023	BHARAT JENA VS MEENA FOODS PVT. LTD.	KAPILA CHARAN NAYAK VS	// 0 //
218	MACA/0000869/2023	KUNI SWAIN VS M/S DIVISIONAL MANAGER,ORIENTAL INSURANCE CO LTD.	BATA KRISHNA PANDA VS	// 0 //
219	MATA/0000310/2023	MADHUSMITA JENA VS PRITAM KUMAR ROUSTRAY	SUDEEP KUMAR SARANGI VS	// 0 //
220	MATA/0000311/2023	PRIYABRATA ROUT VS ADYASHA BISWAL	AMIT KUMAR NATH VS	// 0 //
221	RPFAM/0000297/2023	MANA MOHAN DALAI VS AHALYA BEHERA	BIDYALOK MOHAPATRA VS	// JUDGE, FAMILY COURT,JAJPUR (Jajapur ) Crp/0000002/2020
222	RPFAM/0000298/2023	AMRIT KUMAR PATTANAİK VS PRAMILA PATTANAİK	SAROJ KUMAR PADHI VS	// 0 //
223	RPFAM/0000299/2023	BIBHUPRASAD SAHOO VS SNIGDHA SAMARANIKA DAS	SAROJ KUMAR SWAIN VS	// 0 //
224	RSA/0000381/2023	PRAKASH CHANDRA DASH VS PRADOSH KUMAR DASH	JYOTI RANJAN DEO VS	// 0 //
225	RSA/0000382/2023	SANJEEB KUMAR MOHAPATRA VS MANORAMA MOHAPATRA	JAGAJIBAN PRADHAN VS	// 0 //
226	RSA/0000383/2023	BISHNUPRIYA NAIK @ NAYAK VS RAMESH CHANDRA BEHERA	AMIT PRASAD BOSE VS	// 0 //
227	RSA/0000384/2023	BANSILAL MODI	AMIT PRASAD BOSE	//

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		VS	VS	0
228	RSA/0000385/2023	BHUIJABAL PUTEL BISHNUPRIYA NAIK @ NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
229	RVWPET/0000361/2023	RAMESH CHANDRA BEHERA RABINDRANATH NANDA	RABI NARAYAN BEHERA	//
		VS	VS	0
230	RVWPET/0000362/2023	STATE OF ODISHA SRI RAMA CHARITA MANASA MANDALI, BBSR	ADV.	//
		VS	VS	0
231	TRPCRL/0000088/2023	STATE OF ODISHA DAYANIDHI MAHAPATRA	SAYANTAN PANDA	//0
		VS	VS	0
232	WA/0002299/2023	NIRUPAMA MAHAPATRA STATE OF ODISHA	RABINARAYAN MISHRA,A.G.A	//
		VS	VS	0
233	WA/0002300/2023	BIKRAM SAMANTRAY STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
234	WA/0002301/2023	DR. UMAKANTA JENA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
235	WA/0002302/2023	BALAKRUSHNA SWAIN STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
236	WA/0002303/2023	TRILOCHAN SAHOO ARYARATAN DEBAYAN PATTANAİK	S.K.SAMAL	//
		VS	VS	0
237	WA/0002304/2023	STATE OF ODISHA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
238	WA/0002305/2023	SURESH CHANDRA SAHU STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0

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239	WA/0002306/2023	SANTOSH KUMAR MOHANTY STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
240	WA/0002307/2023	NALINI KUMARI DEI STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
241	WA/0002308/2023	SANTILATA SAHOO STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
242	WA/0002309/2023	SURENDRA KUMAR KHAMARI STATE OF ODISHA VS	HARIKRUSHNA PANIGRAHI,A.S.C VS	// // ()
243	WA/0002310/2023	SURESH CHANDRA NANDA STATE OF ODISHA VS	SANJAY RATH, A.S.C. VS	// // ()
244	WA/0002311/2023	BISIKESAN DANDIA STATE OF ODISHA VS	HARMOHAN DHAL, A.G.A. VS	// // ()
245	WA/0002312/2023	PREMALATA MOHANTY DASHARATHA PATRA VS	NIRANJAN LENKA VS	// // ()
246	WA/0002313/2023	STATE OF ODISHA STATE OF ODISHA VS	SAROJA KANTA SAMAL, A.G.A. VS	// // ()
247	WA/0002314/2023	ANNAPURNA SAHOO SAMALESWARI MUNDA VS	INDRAMANI SAHOO VS	// // ()
248	WA/0002315/2023	STATE OF ODISHA STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()
249	WA/0002316/2023	SANTOSH KUMAR SATAPATHY STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
		BANOJ KUMAR JENA		//

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250	WP(C)/0030023/2023	PRAFULLA CHANDRA SAHOO VS STATE TRANSPORT AUTHORITY, CUTTACK	DEBABRATA DAS VS	// 0 //
251	WP(C)/0030024/2023	SURESH KUMAR MISHRA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
252	WP(C)/0030025/2023	DHRUBA CHARAN NAYAK VS REGIONAL PROVIDENT FUND COMMNR., BBSR	TRILOCHAN BARIK VS	// 0 //
253	WP(C)/0030026/2023	SOMANATH MALIK VS REGIONAL PROVIDENT FUND COMMNR., BBSR	TRILOCHAN BARIK VS	// 0 //
254	WP(C)/0030027/2023	JAGANNATH BISWAL VS REGIONAL PROVIDENT FUND COMMNR., BBSR	TRILOCHAN BARIK VS	// 0 //
255	WP(C)/0030028/2023	ARTATRANA PUHAN VS REGIONAL PROVIDENT FUND COMMNR., BBSR	TRILOCHAN BARIK VS	// 0 //
256	WP(C)/0030029/2023	GANGADHAR PANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
257	WP(C)/0030030/2023	PRANAYINEE MOHAPATRA VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
258	WP(C)/0030031/2023	SURENDRA NATH BEHERA VS DIRECTOR OF PUBLIC HEALTH, BBSR	DINESH KUMAR PANDA VS	// 0 //
259	WP(C)/0030032/2023	KUMUDINI PARIDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
260	WP(C)/0030033/2023	JAYANTA KUMAR MAITRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
261	WP(C)/0030034/2023	RASAN KUMAR SAHOO	PITAMBAR PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0030035/2023	MANAS RANJAN KAR	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0030036/2023	SUSHIL KUMAR BAG	ER. DEBASHISHA HOTA	//
		VS	VS	0
		CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING, UTTAR PRADESH		//
264	WP(C)/0030037/2023	HAREKRISHNA DAS	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0030038/2023	AKSHAYA DUDUKA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING, UTTAR PRADESH		//
266	WP(C)/0030039/2023	MADHUSMITA BASANTIA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0030040/2023	PRAHALAD UTHAN SINGH	ER. DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0030041/2023	DEEPAK KUMAR PRADHAN	ER. DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0030042/2023	ROHITA PATEL	PRADIP KUMAR MOHAPATRA	//
		VS	VS	0
		CLAIM COMMISSION, ODISHA		//
270	WP(C)/0030043/2023	RASMIRANJITA SETHY	ER. DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0030044/2023	UTKAL INNOVATION, JHARSUGUDA	AMIT PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0030045/2023	SUDHAMANI RAIKA	ER. DEBASHISHA HOTA	//
		VS	VS	0



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273	WP(C)/0030046/2023	STATE OF ODISHA GITANJALI MANDAL VS	ER. DEBASHISHA HOTA VS	// // ()
274	WP(C)/0030047/2023	STATE OF ODISHA ADITYA ALUMINUM WORKERS UNION,SAMBALPUR	ABINDRA NATH DEBATA VS	// // ()
275	WP(C)/0030048/2023	PRESIDING OFFICER,LABOUR COURT,SAMBALPUR PRABHABATI SABAR VS	ER. DEBASHISHA HOTA VS	// // ()
276	WP(C)/0030049/2023	STATE OF ODISHA RANJAN KUMAR DAS VS	SUBHASREE MOHANTY VS	// // ()
277	WP(C)/0030050/2023	STATE OF ODISHA CHITTA RANJAN BARIK VS	KULADA NANDA DAS VS	// // ()
278	WP(C)/0030051/2023	STATE OF ODISHA SADANAN BHOI VS	ER. DEBASHISHA HOTA VS	// // ()
279	WP(C)/0030052/2023	STATE OF ODISHA SANKIRIMANI NAYAK VS	PARTHA SARATHI NAYAK VS	// // ()
280	WP(C)/0030053/2023	THE ZONAL OFFICER, UCO BANK, BALASORE JAYASINGH MAJHI VS	SUBHASREE MOHANTY VS	// // ()
281	WP(C)/0030054/2023	STATE OF ODISHA KESHAB CHHATRA VS	ER. DEBASHISHA HOTA VS	// // ()
282	WP(C)/0030055/2023	STATE OF ODISHA PURNA CHANDRA MAJHI VS	ER. DEBASHISHA HOTA VS	// // ()
283	WP(C)/0030056/2023	STATE OF ODISHA SUJAN PRADHAN VS	SUBHASREE MOHANTY VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0030057/2023	PRALOV PARIJA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
285	WP(C)/0030058/2023	MUKESH KISPOTTA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
286	WP(C)/0030059/2023	MD. SARIF VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
287	WP(C)/0030060/2023	MANMATH KUMAR NAYAK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
288	WP(C)/0030061/2023	PRAKASH CHANDRA JENA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
289	WP(C)/0030062/2023	RASMITA DAS @ DALEI VS STATE OF ODISHA	SRINIBASH PADHI VS	// 0 //
290	WP(C)/0030063/2023	RABINDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
291	WP(C)/0030064/2023	RAJESWARI SANDHA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
292	WP(C)/0030065/2023	MADHUMITA PATTNAIK VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	BANSHIDHAR BAUG VS	// 0 //
293	WP(C)/0030066/2023	OM PRAKASH CHHAPOLIA VS PRESIDING OFFICER, STATE WALKF TRIBUNAL, CUTTACK	BANSHIDHAR BAUG VS	// 0 //
294	WP(C)/0030067/2023	NAYANA JENA VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
295	WP(C)/0030068/2023	GOVERNING BODY OF DAYANIDHI SANSKRIT MOH VS MADHUMITA PATTNAIK	MAHENDRA KUMAR RAHORA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0030069/2023	PRINCIPAL SECY., HIGHER EDUCATION DEPT., BBSR PRAMOD KUMAR SAHOO	ANJAN KUMAR BISWAL	//
		VS	VS	0
297	WP(C)/0030070/2023	STATE OF ODISHA GOBINDA SAHU	KEDAR KUMAR DASH	//
		VS	VS	0
298	WP(C)/0030071/2023	STATE OF ODISHA BIBHUDUTTA NAYAK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
299	WP(C)/0030072/2023	REGISTRAR GENERAL OF THE HONOURABLE HIGH COURT OF ORISSA, CUTTACK CHUDAMANI PATEL	PRADIP KUMAR MAHAPATRA	//
		VS	VS	0
300	WP(C)/0030073/2023	CLAIM COMMISSION, ODISHA BHAGABAN SWAIN	ANURAG PATI	//
		VS	VS	0
301	WP(C)/0030074/2023	ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR BHIMASEN DASH	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
302	WP(C)/0030075/2023	STATE OF ODISHA MANJULATA BISWAL	SATYABRATA SENAPATI	//
		VS	VS	0
303	WP(C)/0030076/2023	STATE OF ODISHA SUSHIL KUMAR SAHU	BASUDEV BARIK	//
		VS	VS	0
304	WP(C)/0030077/2023	COLLECTOR, DHENKANAL PARAMANANDA JENA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
305	WP(C)/0030078/2023	STATE OF ODISHA KABITA BEURA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
306	WP(C)/0030079/2023	STATE OF ODISHA KAILAS CHANDRA SAHOO	GOPAL KRUSHNA NANDA	//
		VS	VS	0

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307	WP(C)/0030080/2023	STATE OF ODISHA PRATIVARANI MOHAPATRA VS	GOPAL KRUSHNA NANDA VS	// // 0
308	WP(C)/0030081/2023	STATE OF ODISHA PARESH CHANDRA RATHA VS	BISWARANJAN DALAI VS	// // 0
309	WP(C)/0030082/2023	STATE OF ODISHA KIRANBALA BISWAL VS	GOPAL KRUSHNA NANDA VS	// // 0
310	WP(C)/0030083/2023	STATE OF ODISHA K. BHABANI RAO @ K. BHAVANI RAO VS	GYANENDRA CHAITANYA VS	// // 0
311	WP(C)/0030084/2023	STATE OF ODISHA SUNIL KUMAR MOHANTA VS	RABINARAYAN NAYAK VS	// // 0
312	WP(C)/0030085/2023	STATE OF ODISHA SASHANKA SHEKHAR GHANA VS	RABINARAYAN NAYAK VS	// // 0
313	WP(C)/0030086/2023	STATE OF ODISHA PRADIPA KUMAR SRICHANDAN VS	GOPAL KRUSHNA NANDA VS	// // 0
314	WP(C)/0030087/2023	STATE OF ODISHA ANASUYA PANDA VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
315	WP(C)/0030088/2023	UNION OF INDIA ALEKHA BISWAL VS	GOPAL KRUSHNA NANDA VS	// // 0
316	WP(C)/0030089/2023	STATE OF ODISHA NAYANA BEHERA VS	BISHNU PRASAD PRADHAN VS	// // 0
317	WP(C)/0030090/2023	STATE OF ODISHA BATAKRISHNA KAR VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// // 0 //

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318	WP(C)/0030091/2023	PRIYA RANJAN DIXIT VS STATE OF ODISHA	JYOTI PRAKASH SAMAL VS	// 0 //
319	WP(C)/0030092/2023	PURNA CHANDRA DAS VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
320	WP(C)/0030093/2023	NARAYAN BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
321	WP(C)/0030094/2023	RAMESH CHANDRA JENA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
322	WP(C)/0030095/2023	DEBENDRA MOHANTY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
323	WP(C)/0030096/2023	SHIBA PRASAD SATAPATHY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
324	WP(C)/0030097/2023	CHITTARANJAN ROUT VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
325	WP(C)/0030098/2023	RATI KANTA PANDA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
326	WP(C)/0030099/2023	SULOCHANA MALLICK VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
327	WP(C)/0030100/2023	GITANJALI @ GITANJALI MOHARANA VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
328	WP(C)/0030101/2023	PRAVATI DAS VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
329	WP(C)/0030102/2023	SIDHANTA KUMAR MOHAPATRA	PRATIK DASH	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0030103/2023	UPENDRA KUMAR MISHRA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0030104/2023	SUJIT KUMAR NANDA	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0030105/2023	DR. RAKESH KUMAR ROUSTRAY	PRATYUSH RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0030106/2023	MAA DHAKULEI GRAMYA UNAYANA COMMITTEE, CHITRAKSEN PARIDA	CHITRAKSEN PARIDA	//
		VS	VS	0
		PRINCIPAL COMMNR. OF INCOME TAX, BBSR		//
334	WP(C)/0030107/2023	ABHAY RAJAK	RABINARAYAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0030108/2023	RANJAN KUMAR SHARMA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0030109/2023	BABAJI CHARAN DAS	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		MD, SUNDARAM FINANCE SERVICES LTD. CHENNAI		//
337	WP(C)/0030110/2023	GANESWAR DAS	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0030111/2023	BANDANA JENA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0030112/2023	PABITRA MATIA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0030113/2023	ARJUN MOHAN SAHU @ NAYAK	SASWATI MOHAPATRA	//
		VS	VS	0

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341	WP(C)/0030114/2023	STATE OF ODISHA MITHUN SETHI VS	ANJAN KUMAR BISWAL VS	// // ()
342	WP(C)/0030115/2023	STATE OF ODISHA NIRAKAR MALLIK VS	PRABODHA CHANDRA NAYAK VS	// // ()
343	WP(C)/0030116/2023	STATE OF ODISHA SIBA PRASAD PADHI VS	SWAPNA KUMAR OJHA VS	// // ()
344	WP(C)/0030117/2023	STATE OF ODISHA SHIKHA RANI DAS VS	JAJATI KESHARI KHUNTIA VS	// // ()
345	WP(C)/0030118/2023	STATE OF ODISHA RABINDRA SANTAPO VS	AKSHAYA KUMAR NAYAK VS	// // ()
346	WP(C)/0030119/2023	DIRECTOR OF CONSOLIDATION, CUTTACK MANORAMA SAMAL VS	DAYANIDHI MISHRA VS	// // ()
347	WP(C)/0030120/2023	STATE OF ODISHA RASHMI RANJAN DAS VS	LAXMIKANTA MOHANTY VS	// // ()
348	WP(C)/0030121/2023	STATE OF ODISHA GHANASHYAM JENA VS	PRAFULLA KUMAR SAHU VS	// // ()
349	WP(C)/0030122/2023	STATE OF ODISHA SANTOSH KUMAR SAHU VS	ARUN KUMAR PATRA VS	// // ()
350	WP(C)/0030123/2023	STATE OF ODISHA SAROJKANTA BEHERA VS	BIJAYA KUMAR BEHERA VS	// // ()
351	WP(C)/0030124/2023	STATE OF ODISHA SAROJ KANTA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// // () //

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352	WP(C)/0030125/2023	SUNIL KUMAR SETH VS COLLECTOR, ANGUL	RANJAN KUMAR ROUT VS	// 0 //
353	WP(C)/0030126/2023	BIBHUTI NARAYAN DHAUDIA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
354	WP(C)/0030127/2023	ABHIRAM SAMAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
355	WP(C)/0030128/2023	CHINMAYA KUMAR PADHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
356	WP(C)/0030129/2023	PRADIPTA MISHRA VS STATE OF ODISHA	BUDHADEV ROURAY VS	// 0 //
357	WP(C)/0030130/2023	BIDYADHAR BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
358	WP(C)/0030131/2023	KUNJA BIHARI PRADHAN VS CM, CUM AO, PNB, SAMBALPUR	ABHILASH MISHRA VS	// 0 //
359	WP(C)/0030132/2023	BICHITRA KUMAR NAYAK VS BRANCH MANAGER, BANK OF INDIA, WB	ACHYUTANANDA PATTANAİK VS	// 0 //
360	WP(C)/0030133/2023	BANA BIHARI DHALSAMANT VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
361	WP(C)/0030134/2023	BINODINI JAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
362	WP(C)/0030135/2023	CHITTARANJAN MISHRA VS TAHASILDAR, KHANDAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
363	WP(C)/0030136/2023	SADANANDA SAHU	TIKERAM MEHER	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0030137/2023	ANIL KUMAR GIRI	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0030138/2023	GOURI SANKAR PANIGRAHY	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0030139/2023	DURYODHAN BEHERA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0030140/2023	BHAGIRATHI PARIDA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0030141/2023	CHODHARY SONALI BEHERA	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0030142/2023	MANOJ KUMAR PANDA	PRATAP KESHARI DEO	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0030143/2023	BHRAMARABAR JENA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0030144/2023	SANTOSH KUMAR PRADHAN	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0030145/2023	BINODINI SAHOO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0030146/2023	BINAPANI ROUT	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0030147/2023	MURALIDHAR MAHARANA	AMIYA KUMAR CHHATOI	//
		VS	VS	0

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375	WP(C)/0030148/2023	STATE OF ODISHA BIRENDRANATH NANDA VS	AMIYA KUMAR CHHATOI VS	// // ()
376	WP(C)/0030149/2023	STATE OF ODISHA SUMATI PADHI VS	GOPAL PRASAD JENA VS	// // ()
377	WP(C)/0030150/2023	THE PRINCIPAL SECY. TO GOVT., H AND UD DEPT., BBSR BINOD KUMAR MOHANTY VS	DEBABRATA DAS VS	// // ()
378	WP(C)/0030151/2023	STATE TRANSPORT AUTHORITY, ODISHA SANGRAM KESHARI JENA VS	MANMAYA KUMAR DASH VS	// // ()
379	WP(C)/0030152/2023	COMMISSIONER OF ENDOWMENTS, BBSR PABITRA KUMAR PATRA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
380	WP(C)/0030153/2023	STATE OF ODISHA RABINDRANATH BEHERA VS	ULLASH CH. MOHANTY VS	// // ()
381	WP(C)/0030154/2023	SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT., BBSR KAMALA SETH VS	ULLASH CHANDRA MOHANTY VS	// // ()
382	WP(C)/0030155/2023	LAND ACQUISITION OFFICER, KHARIAR S. PRAKASH CHANDRA PATRO VS	SOUBHAGYA KUMAR RATH VS	// // ()
383	WP(C)/0030156/2023	APPELLATE AUTHORITY-CUM-HONBLE MINISTER OF LAW, GOVT. OF ODISHA KALPANA SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// // ()
384	WP(C)/0030157/2023	THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR DR. KARTIK PRASAD JENA VS	SUJATA JENA VS	// // ()
385	WP(C)/0030158/2023	ODISHA INFORMATION COMMISSION, BBSR BHARAT INTEGRATED SOCIAL WELFARE AGENCY, KISMORE VS	KISHORE KUMAR JENA VS	// // ()
		KARUR VYSYA BANK LTD., BBSR		//

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386	WP(C)/0030159/2023	BISWANATH MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
387	WP(C)/0030160/2023	DR. KARTIK PRASAD JENA VS ODISHA INFORMATION COMMISSION, BBSR	SUJATA JENA VS	// 0 //
388	WP(C)/0030161/2023	SIDHARTHA SHANKAR DASH VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
389	WP(C)/0030162/2023	RABINDRA KUMAR PANIGRAHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
390	WP(C)/0030163/2023	NALINI PRAVA JENA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
391	WP(C)/0030164/2023	KAMA RAJU BHOLA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
392	WP(C)/0030165/2023	BIBHUDUTTA SAMANTRAY VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
393	WP(C)/0030166/2023	BHASKAR CHANDRA ROUT VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
394	WP(C)/0030167/2023	SUSILA DEVI INST. OF HEALTH AND TECHNOLOGY, KANSIYA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
395	WP(C)/0030168/2023	RAJESWARI BAL VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
396	WP(C)/0030169/2023	SANTOSH MEHER VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
397	WP(C)/0030170/2023	GAJENDRA NATH MOHANTY	PITAMBAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0030171/2023	PRADEEP KUMAR KINDO	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0030172/2023	SUSILA DEVI INST. OF HELATH AND TECHNOLOGY, KASHIYA KUMAR PANDEY		//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0030173/2023	DHANANJAYA NAIK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0030174/2023	PRADIPTA KUMAR CHOUDHURY	DIGAMBARA MISHRA	//
		VS	VS	0
		ODISHA STATE COOPERATIVE BANK LTD., BBSR		//
402	WP(C)/0030175/2023	GANANATH JENA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
403	WP(C)/0030176/2023	GOUTAM KUMAR DAS	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0030177/2023	BISWANATH NAIK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0030178/2023	BIMALA BALIHAR SINGH	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0030179/2023	NIRANJAN BISWAL	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0030180/2023	SARBESWAR JENA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0030181/2023	JAYANTI PANDEY	GANESH PRASAD SAMAL	//
		VS	VS	0

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409	WP(C)/0030182/2023	STATE OF ODISHA SABITRI PATRA VS	ASIT KUMAR JENA VS	// // 0
410	WP(C)/0030183/2023	STATE OF ODISHA PRAFULLA KUMAR BHATTA VS	SURENDRA KUMAR SAHOO VS	// // 0
411	WP(C)/0030184/2023	STATE OF ODISHA KAPILESWAR MOHARATHY VS	SURENDRA KUMAR SAHOO VS	// // 0
412	WP(C)/0030185/2023	STATE OF ODISHA ASHIS MOHANTY VS	GOPINATH MISHRA VS	// // 0
413	WP(C)/0030186/2023	REGIONAL PASAPORT OFFICER, BBSR M/S. PRADHAN COMMUNICATION, ANGUL VS	UPASANA BAL VS	// // 0
414	WP(C)/0030187/2023	THE DY. COMMNR. CT AND GST OFFICER, ANGUL PRAHALAD NAYAK VS	SURENDRA KUMAR SAHOO VS	// // 0
415	WP(C)/0030188/2023	STATE OF ODISHA RABINDRA KUMAR MISHRA VS	AMLANJYOTI ROUT VS	// // 0
416	WP(C)/0030189/2023	STATE OF ODISHA SUDARSAN PANDA VS	AMLANJYOTI ROUT VS	// // 0
417	WP(C)/0030190/2023	STATE OF ODISHA SATYABADI PATI VS	GOPINATH MISHRA VS	// // 0
418	WP(C)/0030191/2023	COLLECTOR, PURI NABA KISHORE SAHOO VS	KUNJA SUNDAR DAS VS	// // 0
419	WP(C)/0030192/2023	STATE OF ODISHA DILIP SRICHANDAN VS	MANOJ KUMAR MOHANTY 2 VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)0030193/2023	SATYAJIT SENAPATI VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
421	WP(C)0030194/2023	ADARSH AGARWAL VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
422	WP(C)0030195/2023	SANKHALI SAHU VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
423	WP(C)0030196/2023	AMARA CHIRANJEEVULU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
424	WP(C)0030197/2023	ARUN KUMAR SWAIN VS THE DIRECTOR, AGRICULTURE AND FOOD PRODUCTION, BBSR	PRAVAT KUMAR BISWAL VS	// 0 //
425	WP(C)0030198/2023	KANHU CHARAN MALIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
426	WP(C)0030199/2023	BISHNU CHARAN PATRA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
427	WP(C)0030200/2023	AJAYA KUMAR JENA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
428	WP(C)0030201/2023	NALINIKANTA DASH VS THE OMBUDSMAN, R.B.I, BBSR	S.S.RAO VS	// 0 //
429	WP(C)0030202/2023	SALMAN KHAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
430	WP(C)0030203/2023	SUMITRA PRADHAN VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
431	WP(C)0030204/2023	JANAKI SAHOO	PURNA CHANDRA MISHRA	//

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**FILING REPORT AS ON :12/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0030205/2023	STATE OF ODISHA SUBHASHREE PATRA	SASANKA SEKHAR SAHOO	//
		VS	VS	0
433	WP(C)/0030206/2023	STATE OF ODISHA JITENDRA KUMAR SAHOO	PURNA CHANDRA MISHRA	//
		VS	VS	0
434	WP(C)/0030207/2023	STATE OF ODISHA RATIKANT BEHERA	PURNA CHANDRA MISHRA	//
		VS	VS	0
435	WP(C)/0030208/2023	STATE OF ODISHA NARESH CHANDRA MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
436	WP(C)/0030209/2023	STATE OF ODISHA MUKESH DAS	PRADEEP KUMAR PANDA	//
		VS	VS	0
437	WP(C)/0030210/2023	THE INDIAN BANK, SUNDERGARH RABI NARAYAN SAHOO	PURNA CHANDRA MISHRA	//
		VS	VS	0
438	WP(C)/0030211/2023	STATE OF ODISHA KESHAB CHANDRA JENA	PURNA CHANDRA MISHRA	//
		VS	VS	0
439	WP(C)/0030212/2023	STATE OF ODISHA DILLIP KUMAR BEHERA	SATYABHUSAN DAS	//
		VS	VS	0
440	WP(C)/0030213/2023	STATE OF ODISHA S.K.SAMAD	PURNA CHANDRA MISHRA	//
		VS	VS	0
441	WP(C)/0030214/2023	STATE OF ODISHA AKSHAYA KUMAR TARAI	SANTOSH KUMAR SWAIN	//
		VS	VS	0
442	WP(C)/0030215/2023	STATE OF ODISHA KEDAR JENA	PURNA CHANDRA MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0030216/2023	STATE OF ODISHA ARAKHITA HARICHANDAN VS	AUROBINDA SAHOO VS	// // ()
444	WP(C)/0030217/2023	STATE OF ODISHA SATYABRATA SAHOO VS	PURNA CHANDRA MISHRA VS	// // ()
445	WP(C)/0030218/2023	STATE OF ODISHA L.RAMESH VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
446	WP(C)/0030219/2023	STATE OF ODISHA NIHAR RANJAN MISHRA VS	SABYASACHI PANDA VS	// // ()
447	WP(C)/0030220/2023	NIT, ROURKELA MALAYA MANJARI PRADHAN VS	AUROBINDA SAHOO VS	// // ()
448	WP(C)/0030221/2023	STATE OF ODISHA NATABARA MAHAKUR VS	AUROBINDA SAHOO VS	// // ()
449	WP(C)/0030222/2023	STATE OF ODISHA SAMIT GUHA ROY VS	SABYASACHI PANDA VS	// // ()
450	WP(C)/0030223/2023	REGISTRAR OF COMPANIES CUM OFFICIAL LIQUIDATOR MINISTRY OF CORPORATE AFFAIRS, CUTTACK RAJKISHOR PADHAN VS	AUROBINDA SAHOO VS	// // ()
451	WP(C)/0030224/2023	STATE OF ODISHA RAKESH KUMAR BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
452	WP(C)/0030225/2023	STATE OF ODISHA SATRUGHNA MALLIK VS	SANJAYA KUMAR DAS VS	// // ()
453	WP(C)/0030226/2023	STATE OF ODISHA DHULESWAR PRADHAN VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// // () //



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	WP(C)/0030227/2023	KESHAB CHANDRA SAMAL VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// 0 //
455	WP(C)/0030228/2023	NARUSU DALAI VS AO, REGIONAL OFFICE, IDBI BANK LTD. GANJAM	PRAHALLADA SAHU VS	// 0 //
456	WP(C)/0030229/2023	BRAJABANDHU RANA VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// 0 //
457	WP(C)/0030230/2023	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
458	WP(C)/0030231/2023	KANANABALA SAMAL VS STATE OF ODISHA.	BIJAYA KUMAR RAGADA VS	// 0 //
459	WP(C)/0030232/2023	NEELAKANTHA DASH VS THE COLLECTOR CUM D.M., GANJAM	BISWAJIT PANDA VS	// 0 //
460	WP(C)/0030233/2023	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
461	WP(C)/0030234/2023	KRUSHAK BIA SH MANCHA, BHADRAK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
462	WP(C)/0030235/2023	MAGUNI CHARAN SETHY VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
463	WP(C)/0030236/2023	SANJUKTA NAHAK VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
464	WP(C)/0030237/2023	ADARSH KUMAR CHANDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
465	WP(C)/0030238/2023	AKASH RANJAN CHOPDAR	KIRTAN DANG	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	WP(C)/0030239/2023	MANASI SWAIN	AJAYA KUMAR MOHARANA	//
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0009880/2023	KALU CHARAN PARIDA @ GELU	BIJAY KUMAR BEHERA	JANKIA P.S. /295 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0009881/2023	BIJAYA KUMAR MUDULI @ KALIA MUDULI	BIJAY KUMAR BEHERA	JANKIA P.S. /295 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0009882/2023	RANJITA PANIGRAHI	DEBASNAN DAS	BOLANGIR SADAR /344 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0009883/2023	ABHIMANYU BEHERA	SURESH KUMAR PANDA	KENDRAPARA /203 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0009884/2023	BEBI GAYA @ BEBINA LENKA @ BABINA GAYA	RAJENDRA NARAYAN ROUT	ABHAYACHANDPUR /272 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0009885/2023	SARJU ORAM	SWARAJ PATEL	HEMGIR /280 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0009886/2023	MANJAREE SAHOO	PABITRA KUMAR NAYAK	RAIBAGA /96 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0009887/2023	NANDIKESH SEJPADA	AVIPITAMBAR ACHARYA	NAYAPALLI P.S. /145 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0009888/2023	NIHAR RANJAN OJHA	BIPLAB KUMAR DASH	DASPALLA /207 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0009889/2023	DEBIKARANI MANGARAJ @ BHARIMALLA	CHITTA RANJAN DASH	MAHILA P.S.(BBSR) /54 /2014
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0009890/2023	STATE OF ODISHA MANOJ MALIK VS	CHEERA RANJAN SATAPATHY VS	// GURUDIJHATIA /117 /2023 ()
478	ABLAPL/0009891/2023	STATE OF ODISHA MASIM @ MOHOSIN KHAN VS	CHEERA RANJAN SATAPATHY VS	// MAHANGA /117 /2022 ()
479	ABLAPL/0009892/2023	STATE OF ODISHA CHANDAN PRADHAN VS	JUGALA KISHORE PANDA VS	// BOUDH /38 /2023 ()
480	ABLAPL/0009893/2023	STATE OF ODISHA MANAS DEHURI VS	SUSANTA KUMAR NAYAK VS	// ATHGARH /228 /2020 ()
481	ABLAPL/0009894/2023	STATE OF ODISHA SUREKHA DALABEHERA VS	JNYANANANDA PANDA VS	// BARKOTE /17 /2019 ()
482	ABLAPL/0009895/2023	STATE OF ODISHA MD. SALIM VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA SADAR /199 /2023 ()
483	ABLAPL/0009896/2023	STATE OF ODISHA KSHITISH RANJAN SAHOO VS	CHIRANJIB ROUT VS	// TALCHER TOWN /510 /2023 ()
484	ABLAPL/0009897/2023	STATE OF ODISHA AMIT KHAN VS	MD. ARIF KHAN VS	// /493 /2023 ()
485	ABLAPL/0009898/2023	STATE OF ODISHA RANJIT GHADEI @ CHANDU VS	RABI NARAYAN MOHANTY VS	// JATNI P.S. /73 /2023 ()
486	ABLAPL/0009899/2023	STATE OF ODISHA BHAGATRAM MANDI VS	AMULYA RATNA PANDA VS	// MACHHKUND /78 /2020 ()
487	ABLAPL/0009900/2023	STATE OF ODISHA AKASH KUMAR PATRA @ AKASH PATRA @ THEKU AMULYA RATNA PANDA VS STATE OF ODISHA	VS VS	// SAHADEV KHUNTA /313 /2023 () //

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488	ABLAPL/0009901/2023	HARI KHEMUNDU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MACHHKUND /78 /2019 () //
489	ABLAPL/0009902/2023	BINAYAK PRASAD DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /292 /2023 () //
490	ABLAPL/0009903/2023	TIKIRI @ BIJAY KUMAR SAMANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /196 /2023 () //
491	ABLAPL/0009904/2023	PUSPALATA DEURI VS STATE OF ODISHA	MANORANJAN PADHY VS	GURUDIJHATIA /121 /2023 () //
492	ABLAPL/0009905/2023	SARABA @ SARBESWAR JAYSINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	JODAPADAR /161 /2023 () //
493	ABLAPL/0009906/2023	RAKESH RANJAN MOHANTY VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MAHILA P.S.(BBSR) /78 /2023 () //
494	ABLAPL/0009907/2023	PABITRA MOHAN SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	DHAULI PS /41 /2017 () //
495	ABLAPL/0009908/2023	PRASANTA CHANDRA AMAT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAIBAGA /96 /2023 () //
496	ABLAPL/0009909/2023	SUSHANT DAS @ SUSANTA KUMAR DAS VS STATE OF ODISHA	GANGADHAR SAMAL VS	PATTAMUNDAI /34 /1996 () //
497	ABLAPL/0009910/2023	PRAFULLA PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /75 /2012 () //
498	ABLAPL/0009911/2023	NIRMALA MARTHA VS STATE OF ODISHA	ABAKASH NANDA VS	CRRI /121 /2023 () //
499	ABLAPL/0009912/2023	PRADIPTA @ PRADEEP KUMAR PARIDA	GANGADHAR SAMAL	BIRMAHARAJPUR /117 /2019

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		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0009913/2023	PRASAN KUMAR SAHOO @ PRASANNA	ABAKASH NANDA	BISRA /128 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0009914/2023	PREMANANDA MAHARANA	BISHWA RANJAN SAHU	BARANGA /281 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0009915/2023	PRATAP KUMAR DALAI	SALAUDDIN KHAN	COLLIERY /560 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0009916/2023	SUBHAJYOTSNA PRADHAN	SUJATA JENA	TOMANDO /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0009917/2023	BIRANCHI RANA	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0009918/2023	TAPAN KUMAR PANDA	SANJIB KUMAR BHANJADEO	BAIDYANATHPUR /35 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0009919/2023	ANADI BHOI	SAPAN KUMAR LENKA	PAHALA /282 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0009920/2023	JAGAN KANDI	SAPAN KUMAR LENKA	PAHALA /282 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0009921/2023	RABI GOUDA	SANJIB KUMAR BHANJADEO	KODALA /204 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0009922/2023	LALIT MEHER	JAYADEBA BEHERA	KHAPRAKHOL /159 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0009923/2023	TUSHAR KANTA BARAL	BISWAJIT NAYAK	CAPITAL P.S. /212 /2018
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
511	ABLAPL/0009924/2023	STATE OF ODISHA PRANAYA RANJAN MOHANTY VS	SHIB SHANKAR MOHANTY VS	// BALIANTA P.S. /177 /2018 ()
512	ABLAPL/0009925/2023	STATE OF ODISHA TANMAY RANJAN BARIK VS	RAKESH KUMAR MALLICK VS	// KUJANGA /404 /2023 ()
513	ABLAPL/0009926/2023	STATE OF ODISHA ARJUNA SENAPATI VS	JITENDRA SAMANTARAY VS	// EOW,BHUBANESWAR /7 /2023 ()
514	ABLAPL/0009927/2023	STATE OF ODISHA ABINASH CHANDRA BISHI @ ABHINASH VS	SARAT KUMAR JENA VS	// BHEDEN /250 /2023 ()
515	ABLAPL/0009928/2023	STATE OF ODISHA SOUMYA RANJAN MISHRA VS	PRAJIT KUMAR PRADHAN VS	// MAHILA P.S.(BBSR) /144 /2023 ()
516	ABLAPL/0009929/2023	STATE OF ODISHA SK. ALLA VS	SARADA PRASAD DASH VS	// JASHIPUR /59 /2006 ()
517	ABLAPL/0009930/2023	STATE OF ODISHA A SARATHI VS	KUMAR KANTA BEHERA VS	// SURADA /197 /2023 ()
518	ABLAPL/0009931/2023	STATE OF ODISHA SAKIL KHAN VS	ASHOK JENA VS	// KHUNTUNI /166 /2023 ()
519	ABLAPL/0009932/2023	STATE OF ODISHA SK. ALLA VS	SARADA PRASAD DASH VS	// JASHIPUR /47 /2006 ()
520	ABLAPL/0009933/2023	STATE OF ODISHA SUDHIR SINGH VS	MANORANJAN PADHY VS	// NANDAPUR /95 /2023 ()
521	ABLAPL/0009934/2023	STATE OF ODISHA PRASHANT KUMAR SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	// NANDAPUR /95 /2023 () //

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522	ABLAPL/0009935/2023	RAJANIKANTA SAMANTARAY VS STATE OF ODISHA	SANJIT MISHRA VS	JODAPADAR /48 /2022 () //
523	ABLAPL/0009936/2023	KABERI MOHAPATRA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	SEA BEACH /224 /2019 () //
524	ABLAPL/0009937/2023	AMULYA SWAIN VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	PARADEEP LOCK /340 /2023 () //
525	ABLAPL/0009938/2023	SUDHIR KUMAR PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /468 /2023 () //
526	ABLAPL/0009939/2023	BABU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /25 /2023 () //
527	ABLAPL/0009940/2023	MRUTYUNJAYA SETHI @ GUMANI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	HINDOL /27 /2023 () //
528	ABLAPL/0009941/2023	DEEPAK DAS @ SETHY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /360 /2023 () //
529	ABLAPL/0009942/2023	GUNANIDHI PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	DELANGA /252 /2023 () //
530	ABLAPL/0009943/2023	GANGADHAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	DELANGA /252 /2023 () //
531	ABLAPL/0009944/2023	NIRANJAN PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	DELANGA /252 /2023 () //
532	ABLAPL/0009945/2023	RABI KANSARI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /248 /2023 () //
533	ABLAPL/0009946/2023	PHULAMANI BARAL	TARA PRASAD MOHAPATRA	BRAHMAGIRI /166 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0009947/2023	STATE OF ODISHA LOKANATH BEHERA	TARA PRASAD MOHAPATRA	// BASELI SAHI PS /181 /2023
		VS	VS	()
535	ABLAPL/0009948/2023	STATE OF ODISHA BIKAS DAS	PRIYA RANJAN SINGH	// DHENKANAL SADAR /749 /2023
		VS	VS	()
536	ABLAPL/0009949/2023	STATE OF ODISHA ANCHAL PRUSTY	S.S.RAY (2)	// BERHAMPUR TOWN /267 /2022
		VS	VS	()
537	ABLAPL/0009950/2023	STATE OF ODISHA LAXMAN SOREN	BASANTA KUMAR DAS	// UDALA /409 /2022
		VS	VS	()
538	ABLAPL/0009951/2023	STATE OF ODISHA MAHANT PARIDA	SAROJ KUMAR DASH	// BEGUNIA P.S. /230 /2023
		VS	VS	()
539	ABLAPL/0009952/2023	STATE OF ODISHA BIRANCHI SAMAL @ BIRANCHI NARAYAN SAMAL	MANORANJAN PADHI	// ODAGAON /177 /2023
		VS	VS	()
540	ABLAPL/0009953/2023	STATE OF ODISHA BIBHUTI BHUSAN BHUYAN	BIPIN KUMAR NAYAK	// BALIANTA P.S. /268 /2023
		VS	VS	()
541	ABLAPL/0009954/2023	STATE OF ODISHA GOMOTI JANI	RAJIB LOCHAN PATNAIK	// DABUGAM /25 /2019
		VS	VS	()
542	ABLAPL/0009955/2023	STATE OF ODISHA PAPU @ SAGAR KUMAR NAYAK	PRAFULLA KUMAR JENA	// PARADEEP MODEL /354 /2023
		VS	VS	()
543	ABLAPL/0009956/2023	STATE OF ODISHA KAILASH BEHERA	DHARMENDRA SETHY	// KHAIRA /270 /2023
		VS	VS	()
544	ABLAPL/0009957/2023	STATE OF ODISHA GANDHI @ DUKHIA MURMU	BASANTA KUMAR DAS	// TIRING /44 /2014
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0009958/2023	STATE OF ODISHA KANHU KHORA VS	ARJEET MISHRA VS	// JEYPORE TOWN /61 /2021 ()
546	ABLAPL/0009959/2023	STATE OF ODISHA LALAN SAHA VS	AMULYA RATNA PANDA VS	// JALESWAR /57 /2023 ()
547	ABLAPL/0009960/2023	STATE OF ODISHA RAGHUNATH MANDI @ RAGHU MANDI VS	AMULYA RATNA PANDA VS	// MACHHKUND /78 /2020 ()
548	ABLAPL/0009961/2023	STATE OF ODISHA ISTAR KHAN @ RASTAR KHAN @ PAPA VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /283 /2021 ()
549	ABLAPL/0009962/2023	STATE OF ODISHA MADAN @ MADAN SANTA VS	UMAKANTA BARIK VS	// UMERKOTE /227 /2023 ()
550	ABLAPL/0009963/2023	STATE OF ODISHA DILLIP KUMAR NAYAK @ NAIK VS	SUDHANSU SEKHAR DASH VS	// NUAGAON /110 /2023 ()
551	ABLAPL/0009964/2023	STATE OF ODISHA KULA SWAIN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /9 /2009 ()
552	ABLAPL/0009965/2023	STATE OF ODISHA MANAS RANJAN KANHAR VS	AMITAV TRIPATHY VS	// ODAGAON /200 /2020 ()
553	ABLAPL/0009966/2023	STATE OF ODISHA BAJRANG BABU @ BAJRANG AGARWAL @ BAJRANG KUMAR AGARWAL VS	BILKUMAR AGARWAL VS	// LAHUNIPADA /145 /2023 ()
554	ABLAPL/0009967/2023	STATE OF ODISHA BISANTA DAS VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /202 /2022 ()
555	ABLAPL/0009968/2023	STATE OF ODISHA ASHOK BAGHEL VS	ASIT KUMAR JENA VS	// MALKANGIRI /139 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :12/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	ABLAPL/0009969/2023	SANGRAM KESHARI PARIDA @ SANGRAM PARIDA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /222 /2021 () //
557	ABLAPL/0009970/2023	D. KUMAR VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /762 /2023 () //
558	ABLAPL/0009971/2023	ARATA KANDI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /506 /2023 () //
559	ABLAPL/0009972/2023	SAMIR @ SAMIR KUMAR MALLICK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NAYAPALLI P.S. /482 /2020 () //
560	ABLAPL/0009973/2023	SUDARSAN SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /186 /2023 () //
561	ABLAPL/0009974/2023	PRAKASH SASMAL VS STATE OF ODISHA	GOPINATH MISHRA VS	NIMAKHANDI /85 /2023 () //
562	ABLAPL/0009975/2023	LADU @ MANAS LOHAR VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JODA /251 /2023 () //
563	ABLAPL/0009976/2023	AMARJIT MARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LAXMISAGAR P.S. /263 /2023 () //
564	ABLAPL/0009977/2023	SHAHBAZ ANSARI VS STATE OF ODISHA	BHARAT JALLI VS	RARUAN /121 /2023 () //
565	ABLAPL/0009978/2023	AMJAD ANSARI VS STATE OF ODISHA	BHARAT JALLI VS	RARUAN /122 /2023 () //
566	ABLAPL/0009979/2023	TIKINA NAIK @ TIKI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /176 /2023 () //
567	ABLAPL/0009980/2023	PARTH @ PARTHABIR RAYGURU	LINGARAJ DASH	BEGUNIA P.S. /312 /2023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0009981/2023	KRUSHNA PATEL	KIRTAN DANG	BIJEPUR /105 /2022
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0009982/2023	RAJESH BHASKAR NAYAK	ARIJEET MISHRA	JEYPORE MAHILA /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0009983/2023	RADHA MADHABA PATRA	PRAVASH CHANDRA JENA	JALESWAR /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0009984/2023	JASOBANTA SAHOO	SOU MENDRA PATTANAIK	KANIHA /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0009985/2023	LITU @ SNEHANSU RANJAN PATRA	BIPLAB KUMAR DASH	GOBINDAPUR /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0009986/2023	ASHIS TRIPATHY @ ASHIS KUMAR TRIPATHY	SURYAKANTA DWIBEDI	GOPALPUR /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0009987/2023	SUDAM BEHERA @ JAGANNATH BEHERA	SURYAKANTA DWIBEDI	FATEGARH /190 /2023
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0009988/2023	JITU SETHI	BIBHUTI RANJAN MOHANTY	KHARABEL NAGAR P.S. /283 /2023
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :12/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 WPC(OAS)/60/2017	SUBASINI BARIK-MP	
2	44/2023 CRP/34/2023	NARENDRA MAGAR-MP	PRADIP KUMAR MOHAPATRA
3	45/2023 CRP/34/2023	NARENDRA MAGAR-MP	PRADIP KUMAR MOHAPATRA
4	77/2023 TRPCRL/88/2023	DAYANIDHI MAHAPATRA-MP	SAYANTAN PANDA
5	139/2023 JCRLA/91/2010	SUGYANA PRADHAN-MP	M/S.SANDEEP CH.MOHANTY
6	189/2023 WPC(OAC)/912/2006	DHANESWAR SAHOO-MP	
7	296/2023 CMAPL/672/2023	SASMITA MISHRA-MP	ANSHURAM MISHRA
8	356/2023 RVWPET/362/2023	SRI RAMA CHARITA MANASA MANDALI, BBSR-MP	ADV.
9	365/2023 CONTC/3751/2023	BOSS NIRMAN SHRAMIK SANGHA-MP	PRAFULLA KUMAR RATH
10	366/2023 CONTC/6172/2023	PRAMOD KUMAR MOHAPATRA-MP	
11	367/2023 CONTC/5491/2023	DILLIP KUMAR MOHAPATRA-MP	
12	367/2023 RPFAM/297/2023	MANA MOHAN DALAI-MP	BIDYALOK MOHAPATRA
13	368/2023 RPFAM/297/2023	MANA MOHAN DALAI-MP	BIDYALOK MOHAPATRA
14	368/2023 CONTC/2478/2022	PITABAS RATHA-MP	M/S.P.K.MOHAPATRA
15	369/2023 CONTC/4616/2022	TAPAN KUMAR RAY-MP	
16	669/2023 CRLREV/481/2023	BANDANA CHHURA-MP	RAJESH KUMAR MAHAPATRA
17	670/2023 CRLREV/482/2023	E. SANKAR RAO-MP	BISHNU PRASAD PRADHAN
18	671/2023 CRLREV/485/2023	GANGADHAR SAHOO-MP	SAMARENDRA BAHADUR
19	672/2023 CRLREV/486/2023	CHINKU @ NILANCHAL PRADHAN-MP	JYOTIRMAYA SAHOO
20	673/2023 CRLREV/486/2023	CHINKU @ NILANCHAL PRADHAN-MP	JYOTIRMAYA SAHOO
21	769/2023 FAO/151/2023	THE EXECUTIVE ENGINEER (MECHANICAL DIVISION)-MP	MR.ARUNAKAR DAS, A.S.C.
22	770/2023 FAO/168/2019	ASHOK KU.DUTTA-MP	SUBHASISH MOHANTY
23	771/2023 FAO/411/2023	REGIONAL MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANT KUMAR MAHALI
24	772/2023 FAO/305/2023	DR. MUKTI KANTA NAYAK-MP	SUJATA SAHOO
25	983/2023 RSA/189/2020	M/S. HALLMARK ORNAMENTS PVT. LTD.-MP	DEBAKANTA MOHANTY
26	984/2023	BHAJAHARI ROUT-MP	MR.J.K.MISHRA

27	RSA/389/2003 985/2023	BHAJAHARI ROUT-MP	MR.J.K.MISHRA
28	RSA/389/2003 986/2023	BHAJAHARI ROUT-MP	MR.J.K.MISHRA
29	RSA/389/2003 987/2023	DINABANDHU PATTNAIK-MP	TANMAY MISHRA
30	RSA/418/2007 988/2023	DINABANDHU PATTNAIK-MP	M/S.MANOJ K.MISHRA
31	RSA/418/2007 989/2023	DINABANDHU PATTNAIK-MP	M/S.MANOJ K.MISHRA
32	RSA/418/2007 990/2023	DHADI NAYAK-MP	M/S.D.BHUYAN
33	RSA/172/2008 991/2023	SMT.RINI @JAMUNA-MP	M/S.BIPLAB MOHANTY,R.K.PATI,S.S.PRADHAN
34	RSA/211/2008 992/2023	BISHNUPRIYA NAIK @ NAYAK-MP	AMIT PRASAD BOSE
35	RSA/383/2023 993/2023	BISHNU CHARAN NAIK-MP	M/S.U.K.SAMAL
36	RSA/156/2006 994/2023	BISHNUPRIYA NAIK @ NAYAK-MP	AMIT PRASAD BOSE
37	RSA/385/2023 1036/2023	BRAJA KISHORE SAHOO-MP	SURESH CH. MOHANTY
38	CMP/1072/2023 1038/2023	HRUSIKESH DAS-MP	ABINASH ROURAY
39	CMP/1074/2023 1039/2023	YOGESH KUMAR AGRAWAL-MP	KALINGA KESHARI MOHAPATRA
40	CMP/1077/2023 1196/2023	SANDIP SHARMA-MP	SUPRIYO RANJAN MAHAPATRA
41	BLAPL/10444/2023 1197/2023	PINTU @ SANKARSAN SAHU-MP	NILAKANTHA JUJHARSINGH
42	BLAPL/9279/2023 1198/2023	MITHUN DIGAL-MP	
43	BLAPL/3040/2023 1199/2023	RAMBHU BIN-MP	
44	BLAPL/9312/2023 1200/2023	SK. BEDIRUDDIN-MP	
45	BLAPL/5664/2023 1201/2023	SUNIL KUMAR NAYAK-MP	DEBA KUMAR RATH
46	BLAPL/8709/2023 1573/2023	NATIONAL INSURANCE CO.LTD.-MP	
47	MACA/69/2019 1574/2023	RASHAN KHAN-MP	PRADEEP KUMAR MISHRA
48	MACA/866/2023 1575/2023	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.-MP	BILOD DAS MOHAPATRA
49	MACA/848/2023 1576/2023	AMULYA OJHA-MP	JAYDEEP PAL
50	MACA/28/2023 1577/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
51	MACA/832/2023 1578/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
52	MACA/790/2023 1579/2023	KUNI SWAIN-MP	BATA KRISHNA PANDA
53	MACA/869/2023 1662/2023	AMIT KHAN-MP	ARIF KHAN
54	ABLAPL/9897/2023 1663/2023	MANOJ KUMAR PANDA-MP	
55	ABLAPL/4897/2023 1664/2023	MADHABA PANDA-MP	
56	ABLAPL/5486/2022 1665/2023	MADHABA PANDA-MP	
57	ABLAPL/5487/2022 1666/2023	MADHABA PANDA-MP	
	ABLAPL/5488/2022		

58	1667/2023 ABLAPL/6300/2019	KISHORE CHANDRA SAHOO-MP	
59	1668/2023 ABLAPL/6530/2017	LINKUA@SAMARENDRA JAGADEV-MP	
60	1669/2023 ABLAPL/7905/2023	MAHANTA BEHERA-MP	
61	1670/2023 ABLAPL/6178/2023	PAPU @ AMAR PRASAD MALATI-MP	
62	1671/2023 ABLAPL/7112/2023	RANJUKTA MOHAPATRA-MP	
63	1672/2023 ABLAPL/6335/2023	KUNJA BIHARI JAGAT-MP	
64	2196/2023 CRLA/971/2023	SANJIT MALLIK-MP	TUSHAR KANTA NAYAK
65	2197/2023 CRLA/620/2016	NILU KUMAR RAITA-MP	M/S.JYOTIRMAYA SAHOO
66	2198/2023 CRLA/300/2022	MUNA BADATIYA-MP	BIJAYA KUMAR SAHOO
67	2199/2023 CRLA/230/2023	ATMARAM NAIK-MP	DEEPALI MAHAPATRA
68	2200/2023 CRLA/230/2023	ATMARAM NAIK-MP	DEEPALI MAHAPATRA
69	2201/2023 CRLA/843/2022	JALANDHAR KUMBHAR-MP	TRILOCHAN NANDA
70	2202/2023 CRLA/674/2018	GOPAL CHANDRA PATRA-MP	J.N.PANDA
71	2203/2023 CRLA/287/2022	DULAL@DULAR MALLIK-MP	SAROJ KUMAR PADHI, M/S.NIRANJAN PANDA
72	2204/2023 CRLA/1021/2023	PABITRA BURMA-MP	BADRI NARAYAN MOHAPATRA
73	2205/2023 CRLA/1021/2023	PABITRA BURMA-MP	BADRI NARAYAN MOHAPATRA
74	2206/2023 CRLA/1021/2023	PABITRA BURMA-MP	BADRI NARAYAN MOHAPATRA
75	2207/2023 CRLA/766/2023	BHAGABAN KHATEI-MP	S.S.RAY (2), SUSANTA KUMAR TRIPATHY
76	2208/2023 CRLA/767/2023	HEMANTA KUMAR SWAIN@HEMANTA SWAIN-MP	S.S.RAY (2), SUSANTA KUMAR TRIPATHY
77	2209/2023 CRLA/889/2023	HARISH CHANDRA BEHERA-MP	
78	2210/2023 CRLA/1023/2023	PRATIBHA BEHERA-MP	LAXMI SHARMA
79	2211/2023 CRLA/1024/2023	LABA SINGH-MP	SWARUP KUMAR PATNAIK
80	2212/2023 CRLA/1024/2023	LABA SINGH-MP	SWARUP KUMAR PATNAIK
81	2213/2023 CRLA/1024/2023	LABA SINGH-MP	SWARUP KUMAR PATNAIK
82	2906/2023 CRLMC/3975/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
83	2907/2023 CRLMC/3938/2023	PODAL UURDHABA@UURDHABA PODAL-MP	
84	2908/2023 CRLMC/3977/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
85	2909/2023 CRLMC/3979/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
86	2910/2023 CRLMC/3981/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
87	2911/2023 CRLMC/3985/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
88	2912/2023 CRLMC/3988/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
89	2913/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT

90	CRLMC/3989/2023 2914/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
91	CRLMC/3991/2023 2915/2023	SANTANU MAHAPATRA-MP	PRONOY MOHANTY
92	CRLMC/4214/2023 2916/2023	ALATI DEVI-MP	SIDHESWAR MOHANTY
93	CRLMC/4215/2023 2917/2023	SRINIVASH SAHOO-MP	SUDEEP KUMAR SARANGI
94	CRLMC/4217/2023 2918/2023	RAJIB MANGARAJ @ GANDHI-MP	
95	CRLMC/3684/2023 2919/2023	SABYASACHI SHASTRI-MP	SANKET KANUNGO
96	CRLMC/4220/2023 2920/2023	KAMINI PRAVA SAMAL @ TIKILI-MP	SANGITA MOHANTY
97	CRLMC/4222/2023 2921/2023	SANJIB PATRY-MP	SHIVSANKAR MOHANTY
98	CRLMC/4223/2023 2922/2023	AMIT SHAH-MP	
99	CRLMC/3615/2023 2923/2023	NALINI KUMAR BHUYAN-MP	PRAVASH CH JENA
100	CRLMC/4228/2023 2924/2023	JHONSON SHAKTISWAR BARDHAN-MP	DAYANANDA MOHAPATRA
101	CRLMC/4227/2023 2925/2023	NANDA @ MANAS KUMAR BEHERA @ MANAS BEHERA-MP	MR BIRAJ PRADHAN
102	CRLMC/4229/2023 2926/2023	BISWANATH BADAIAK-MP	BHARAT BHUSAN ROUSTRAY
103	CRLMC/4230/2023 2927/2023	SK. SAHID-MP	SUSANTA KUMAR BARAL
104	CRLMC/4231/2023 2928/2023	NALINI RANJAN JENA-MP	PRAFULLA KUMAR KAR
105	CRLMC/4233/2023 6240/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
106	WA/2299/2023 6241/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
107	WA/2299/2023 6242/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
108	WA/2299/2023 6243/2023	ARYARATAN DEBAYAN PATTANAIAK-MP	S.K.SAMAL
109	WA/2303/2023 6244/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
110	WA/2301/2023 6245/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
111	WA/2301/2023 6246/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
112	WA/2301/2023 6247/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
113	WA/2300/2023 6248/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
114	WA/2300/2023 6249/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
115	WA/2300/2023 6250/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
116	WA/2302/2023 6251/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
117	WA/2302/2023 6252/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
118	WA/2302/2023 6253/2023	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, AGA
119	WA/226/2022 6254/2023	JAGANNATH BASTIA-MP	JAGANNATH BASTIA (IN PERSON)
120	WA/141/2022 6255/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
	WA/2304/2023		

121	6256/2023 WA/2304/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
122	6257/2023 WA/2304/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
123	6258/2023 WA/2305/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
124	6259/2023 WA/2305/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
125	6260/2023 WA/2307/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
126	6261/2023 WA/2305/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
127	6262/2023 WA/2307/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
128	6263/2023 WA/2307/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
129	6264/2023 WA/2306/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
130	6265/2023 WA/2306/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
131	6266/2023 WA/2306/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
132	6267/2023 WA/2308/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
133	6268/2023 WA/2308/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
134	6269/2023 WA/2308/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
135	6270/2023 WA/728/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
136	6271/2023 WA/126/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
137	6272/2023 WA/1655/2023	RAJ KISHOR PRUSTY-MP	SAMEER KUMAR DAS
138	6273/2023 WA/1229/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
139	6274/2023 WA/1772/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
140	6275/2023 WA/1739/2022	SANJAYA KUMAR MALLIK-MP	DR. JITENDRA KUMAR LENKA
141	6276/2023 WA/2309/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
142	6277/2023 WA/2309/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
143	6278/2023 WA/2309/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
144	6279/2023 WA/2310/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
145	6280/2023 WA/2310/2023	STATE OF ODISHA-MP	
146	6281/2023 WA/2310/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
147	6282/2023 WA/2311/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
148	6283/2023 WA/2311/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
149	6284/2023 WA/2311/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
150	6285/2023 WA/2314/2023	SAMALESWARI MUNDA-MP	INDRAMANI SAHOO
151	6286/2023 WA/2313/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
152	6287/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.



153	WA/2313/2023 6288/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
154	WA/2313/2023 6289/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
155	WA/2316/2023 6290/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
156	WA/2316/2023 6291/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
157	WA/2315/2023 6292/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
158	WA/2315/2023 6293/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
159	WA/2315/2023 6294/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
160	14483/2023	BAIDHARA ROUT-MP	
161	WP(C)/28134/2023 14484/2023	SUBHO ROY BHANDARY-MP	UMESH CHANDRA MOHANTY
162	WP(C)/24192/2023 14485/2023	PRAFULLA CHANDRA SAHOO-MP	DEBABRATA DAS
163	WP(C)/30023/2023 14486/2023	M/S. BLOOM INDUSTRIES LTD.-MP	KAJAL SAHOO
164	WP(C)/23269/2021 14487/2023	PRANAYINEE MOHAPATRA-MP	PRATIK NAYAK
165	WP(C)/30030/2023 14488/2023	KUMUDINI PARIDA-MP	NIHAL RATH
166	WP(C)/30032/2023 14489/2023	GATIKRUSHAN HARICHANDAN-MP	T.PANIGRAHI
167	WP(C)/26362/2022 14490/2023	RASAN KUMAR SAHOO-MP	PITAMBAR PANDA
168	WP(C)/30034/2023 14491/2023	MANAS RANJAN KAR-MP	PRAVASH CHANDRA JENA
169	WP(C)/30035/2023 14492/2023	SHRI GOPINATH JEW AND MAHAPURUSHA ACHYUTANANDIR NISAR MAS	SHRI MASDIR NIRMAL SAHAJOGA COMMITTEE, CUTTACK
170	WP(C)/19394/2023 14493/2023	HAREKRISHNA DAS-MP	PRAVASH CHANDRA JENA
171	WP(C)/30037/2023 14494/2023	PRAMILA KUMBHAR-MP	MR.SATYABRATA PANDA, M/S.MANAS CHAND, R.R.M
172	WP(C)/20212/2016 14495/2023	UTKAL INNOVATION, JHARSUGUDA-MP	AMIT PATNAIK
173	WP(C)/30044/2023 14496/2023	PANKAJINI MOHANTA @ MAHANTA-MP	ASHUTOSH MOHANTA
174	WP(C)/28742/2023 14497/2023	RANJAN KUMAR DAS-MP	SUBHASREE MOHANTY
175	WP(C)/30049/2023 14498/2023	JAYASINGH MAJHI-MP	SUBHASREE MOHANTY
176	WP(C)/30053/2023 14499/2023	SANKIRIMANI NAYAK-MP	PARTHA SARATHI NAYAK
177	WP(C)/30052/2023 14500/2023	ADITYA ALUMINUM WORKERS UNION,SAMBALPUR-MP	RABINDRA NATH DEBATA
178	WP(C)/30047/2023 14501/2023	SUJAN PRADHAN-MP	SUBHASREE MOHANTY
179	WP(C)/30056/2023 14502/2023	MANMATH KUMAR NAYAK-MP	SUBHASREE MOHANTY
180	WP(C)/30060/2023 14503/2023	MUKESH KISPOTTA-MP	PRAFULLA KUMAR KAR
181	WP(C)/30058/2023 14504/2023	MD. SARIF-MP	TUSAR KUMAR MISHRA
182	WP(C)/30059/2023 14505/2023	RABINDRA PRADHAN-MP	SUSANTA KUMAR BARAL
183	WP(C)/30063/2023 14506/2023	RAJESWARI SANDHA-MP	PRANAB KUMAR SAMANTRAY
	WP(C)/30064/2023		

184	14507/2023 WP(C)/30066/2023	OM PRAKASH CHHAPOLIA-MP	BANSHIDHAR BAUG
185	14508/2023 WP(C)/30067/2023	NAYANA JENA-MP	SHASHI BHUSAN JENA
186	14509/2023 WP(C)/25071/2023	HEMARANJAN BEHERA-MP	
187	14510/2023 WP(C)/431/2022	NIGAMANANDA GOSWAMI-MP	M/S.NIRANJAN LENKA, MRS. SUBHALAXMI RANA,G.
188	14511/2023 WP(C)/30070/2023	GOBINDA SAHU-MP	KEDAR KUMAR DASH
189	14512/2023 WP(C)/30073/2023	BHAGABAN SWAIN-MP	ANURAG PATI
190	14513/2023 WP(C)/30084/2023	SUNIL KUMAR MOHANTA-MP	RABINARAYAN NAYAK
191	14514/2023 WP(C)/30085/2023	SASHANKA SHEKHAR GHANA-MP	RABINARAYAN NAYAK
192	14515/2023 WP(C)/30091/2023	PRIYA RANJAN DIXIT-MP	JYOTI PRAKASH SAMAL
193	14516/2023 WP(C)/30097/2023	CHITTARANJAN ROUT-MP	LAXMIDHAR DASH
194	14517/2023 WP(C)/30099/2023	SULOCHANA MALLICK-MP	GOURI KUMAR RATH
195	14518/2023 WP(C)/13454/2023	RAGHUNATH SAHOO-MP	DIGAMBARA MISHRA
196	14519/2023 WP(C)/30101/2023	PRAVATI DAS-MP	SUJATA JENA
197	14520/2023 WP(C)/20771/2023	ZILLA NAGARIKA COMMITTEE, DEOGARH-MP	SUBHASISH SATAPATHY
198	14521/2023 WP(C)/30102/2023	SIDHANTA KUMAR MOHAPATRA-MP	PRATIK DASH
199	14522/2023 WP(C)/30105/2023	DR. RAKESH KUMAR ROUSTRAY-MP	PRATYUSH RANJAN PATNAIK
200	14523/2023 WP(C)/30106/2023	MAA DHAKULEI GRAMYA UNAYANA COMMITTEE, CUTTACK-MP	CHITRANJAN PARIDA
201	14524/2023 WP(C)/30107/2023	ABHAY RAJAK-MP	RABINARAYAN MOHANTY
202	14525/2023 WP(C)/30109/2023	BABAJI CHARAN DAS-MP	BINAYA KUMAR MOHANTY
203	14526/2023 WP(C)/27921/2023	PREMANANDA SAHOO-MP	
204	14527/2023 WP(C)/8945/2023	I.C.I.C.I. LOMBARD GENERAL INSURANCE, BBSR-MP	SUDEEP KUMAR SARANGI
205	14528/2023 WP(C)/26383/2023	KIRAN KUMAR SUNA-MP	
206	14529/2023 WP(C)/30114/2023	MITHUN SETHI-MP	ANJAN KUMAR BISWAL
207	14530/2023 WP(C)/7373/2023	PRANAB KUMAR PATRO-MP	
208	14531/2023 WP(C)/21427/2023	PUSPALATA PARIDA-MP	
209	14532/2023 WP(C)/36949/2021	BRAJ BHUSAN KUMAR-MP	M/S. GAUTAM MISRA, A.DASH, J.R.DEO,S.JENA,A.K.D.
210	14533/2023 WP(C)/36952/2021	GINESH PARAMANATTU BALRAJAN NAIR @ GINESH P.B.MS.	M/S. GAUTAM MISRA, A.DASH, J.R.DEO,S.JENA,A.K.D.
211	14534/2023 WP(C)/19979/2023	MANAS KUMAR KAR-MP	NIRANJAN PANDA, PK PATTANAIAK, T PRAHARAJ, SA
212	14535/2023 WP(C)/30115/2023	NIRAKAR MALLIK-MP	PRABODHA CHANDRA NAYAK
213	14536/2023 WP(C)/21990/2022	KANTIMALA SAHU-MP	
214	14537/2023 WP(C)/22644/2022	RAJKISHORE NIMALPURI-MP	
215	14538/2023	GOPINATH DAS-MP	MR. BIBEKANANDA NAYAK, CGC

216	WP(C)/14077/2020 14539/2023	JEETENDRA SABAR-MP	
217	WP(C)/3070/2023 14540/2023	SHIKHA RANI DAS-MP	JAJATI KESHARI KHUNTIA
218	WP(C)/30117/2023 14541/2023	SURYANARAYAN BEHERA-MP	
219	WP(C)/25576/2023 14542/2023	RAMESH CHANDRA AGRAWAL-MP	AGNIHOTRA SAHU
220	WP(C)/27662/2023 14543/2023	SAROJKANTA BEHERA-MP	BIJAYA KUMAR BEHERA
221	WP(C)/30123/2023 14544/2023	SAROJ KANTA BEHERA-MP	BIJAYA KUMAR BEHERA
222	WP(C)/30124/2023 14545/2023	SUNIL KUMAR SETH-MP	RANJAN KUMAR ROUT
223	WP(C)/30125/2023 14546/2023	NILAMBARA BISHI-MP	SUMITRA MOHANTY
224	WP(C)/13162/2022 14547/2023	PRADIPTA MISHRA-MP	BUDHADEV ROUTRAY
225	WP(C)/30129/2023 14548/2023	KUNJA BIHARI PRADHAN-MP	ABHILASH MISHRA
226	WP(C)/30131/2023 14549/2023	MD. KUDROT ALLI KHAN-MP	SAMEER KUMAR DAS
227	WP(C)/13548/2022 14550/2023	SATYABRATA SAMANTASINGHAR-MP	PRASANTA KUMAR MISHRA
228	WP(C)/12065/2023 14551/2023	MANDI NAYAK-MP	TUSAR KUMAR MISHRA
229	WP(C)/18314/2022 14552/2023	BABA NRUSINGHA NATH SELF HELP GROUP, PURI-MP	AMIT PRASAD BOSE
230	WP(C)/12357/2023 14553/2023	SARAT CHANDRA SING-MP	SAROJ KUMAR SWAIN
231	WP(C)/27285/2023 14554/2023	NARAYAN NAYAK-MP	AKSHAYA KUMAR NAYAK
232	WP(C)/25547/2023 14555/2023	CHITTARANJAN MISHRA-MP	KRUSHNA CHANDRA DASH
233	WP(C)/30135/2023 14556/2023	DHIRAJ KUMAR MISHRA-MP	HEMANTA KUMAR ROUT
234	WP(C)/7769/2023 14557/2023	REGETI DHANNUNJAYA-MP	
235	WP(C)/27746/2023 14558/2023	GOURI SANKAR PANIGRAHY-MP	RAJJEET ROY
236	WP(C)/30138/2023 14559/2023	MANOJ KUMAR PANDA-MP	PRATAP KESHARI DEO
237	WP(C)/30142/2023 14560/2023	CHOUDHARY SONALI BEHERA-MP	PRATIK DASH
238	WP(C)/30141/2023 14561/2023	BINAPANI ROUT-MP	PRATIK DASH
239	WP(C)/30146/2023 14562/2023	PABITRA KUMAR PATRA-MP	SAUBHAGYA KUMAR SAMAL
240	WP(C)/30152/2023 14563/2023	MUCHIRAM KISKU-MP	BHABANI SANKAR DAS
241	WP(C)/36115/2022 14564/2023	KALPANA SAHOO-MP	BIBHUTI BHUSAN SWAIN
242	WP(C)/30156/2023 14565/2023	DR. KARTIK PRASAD JENA-MP	SUJATA JENA
243	WP(C)/30157/2023 14566/2023	BHARAT INTEGRATED SOCIAL WELFARE AGENCY, SAMBALPUR-MP	ANIL KUMAR JENA
244	WP(C)/30158/2023 14567/2023	DR. KARTIK PRASAD JENA-MP	SUJATA JENA
245	WP(C)/30160/2023 14568/2023	KAMA RAJU BHOLA-MP	BISWAMBAR MOHANTY
246	WP(C)/30164/2023 14569/2023	CHITTARANJAN MOHANTY-MP	
	WP(C)/23053/2023		

247	14570/2023 WP(C)/30178/2023	BIMALA BALIHAR SINGH-MP	CHITTARANJAN PATTNAIK
248	14571/2023 WP(C)/30872/2011	MANAG,ORISSA FOREST-MP	
249	14572/2023 WP(C)/30186/2023	M/S. PRADHAN COMMUNICATION, ANGUL-MP	UPASANA BAL
250	14573/2023 WP(C)/19771/2023	TECHAFIRE A REGISTERED FIRM, CUTTACK-MP	AJIT KUMAR TRIPATHY
251	14574/2023 WP(C)/30191/2023	NABA KISHORE SAHOO-MP	KUNJA SUNDAR DAS
252	14575/2023 WP(C)/30193/2023	SATYAJIT SENAPATI-MP	TUNA SAHU
253	14576/2023 WP(C)/15181/2019	DR.VIVEK RAI-MP	
254	14577/2023 WP(C)/30196/2023	AMARA CHIRANJEEVULU-MP	KAUSHIK SWAIN
255	14578/2023 WP(C)/30200/2023	AJAYA KUMAR JENA-MP	KAUSHIK SWAIN
256	14579/2023 WP(C)/30201/2023	NALINIKANTA DASH-MP	S.S.RAO
257	14580/2023 WP(C)/30208/2023	NARESH CHANDRA MISHRA-MP	KUNAL KUMAR SWAIN
258	14581/2023 WP(C)/30209/2023	MUKESH DAS-MP	PRADEEP KUMAR PANDA
259	14582/2023 WP(C)/22034/2023	PRAVAKAR DAS-MP	
260	14583/2023 WP(C)/30218/2023	L.RAMESH-MP	SUBASH CHANDRA PUSPALAKA
261	14584/2023 WP(C)/30226/2023	DHULESWAR PRADHAN-MP	AJAYA KUMAR MOHARANA
262	14585/2023 WP(C)/30228/2023	NARUSU DALAI-MP	PRAHALLADA SAHU
263	14586/2023 WP(C)/30230/2023	SURESH CHANDRA PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA
264	14587/2023 WP(C)/30231/2023	KANANABALA SAMAL-MP	BIJAYA KUMAR RAGADA
265	14588/2023 WP(C)/30239/2023	MANASI SWAIN-MP	AJAYA KUMAR MOHARANA